

ORISSA HIGH COURT**FILING REPORT AS ON :02/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008476/2022	AAHUL ASHOK VS STATE OF ODISHA	SARADA PRASAD DASH VS	ATHGARH /110 /2022 () //
2	BLAPL/0008477/2022	LALIT KHILLA VS STATE OF ODISHA	SACHIDANANDA DASH VS	ORKEL /125 /2020 () //
3	BLAPL/0008478/2022	DHANAPATI KHILLA VS STATE OF ODISHA	SACHIDANANDA DASH VS	ORKEL /125 /2020 () //
4	BLAPL/0008479/2022	TRILOCHAN KANHAR VS STATE OF ODISHA	LAXMAN PRADHAN VS	PHULBANI SADAR /126 /2021 () //
5	BLAPL/0008480/2022	SANGRAM KESHARI PATNAIK VS STATE OF ODISHA(VIG.)	SMITA RANJAN PATANAIAK VS	SAMBALPUR VIGILANCE /29 /2022 () //
6	BLAPL/0008481/2022	NIRANJAN MALLIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /425 /2022 () //
7	BLAPL/0008482/2022	BIJAY BEHERA VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	/ /0 () //
8	BLAPL/0008483/2022	DIBYAJYOTI DAS VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	MAHILA P.S. BUXIBAZAR /82 /2022 () //
9	BLAPL/0008484/2022	UPENDRA DAS VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	HINJILI (CHATRAPUR) /335 /2022 () //
10	BLAPL/0008485/2022	ANTARYAMI DALEI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PATNAGARH /209 /2021 () //
11	BLAPL/0008486/2022	KUNA @ DEEPAK BHOI @ DEEPAK KUMAR BHOI VS STATE OF ODISHA	BASUDEV PUJARI VS	RANPUR /67 /2018 () //

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12	BLAPL/0008487/2022	AMAR KUMAR CHOUDHURY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PARADEEP /224 /2022 () //
13	BLAPL/0008488/2022	SRIBANCHHA PAIKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	// /0 () //
14	BLAPL/0008489/2022	CHANDRA BHAN BERMAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE TOWN /102 /2019 () //
15	BLAPL/0008490/2022	AMIT KUMAR KUMAWAT VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR TOWN /203 /2022 () //
16	BLAPL/0008491/2022	MANOJ NAYAK VS STATE OF ODISHA	ARJEET MISHRA VS	BARAMBA /221 /2022 () //
17	BLAPL/0008492/2022	BABULA MANTRI VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /362 /2022 () //
18	BLAPL/0008493/2022	KAURI @ SANJIB JENA VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	JENAPUR /145 /2022 () //
19	BLAPL/0008494/2022	KARTIK PRADHAN @ PARDHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /103 /2010 () //
20	BLAPL/0008495/2022	BHASKAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADAGADA /211 /2017 () //
21	BLAPL/0008496/2022	VIKAS AGARWAL @ AGRAWAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR TOWN /203 /2022 () //
22	BLAPL/0008497/2022	P. ADINARAYAN REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /310 /2022 () //
23	BLAPL/0008498/2022	GHANASHYAM MAJHI	JYOTIRMAYA SAHOO	RAIGHAR /72 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008499/2022	KAONL SINGH GOND @ KAONAL GOND	JYOTIRMAYA SAHOO	RAIGHAR /84 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008500/2022	LALIT GOND	JYOTIRMAYA SAHOO	RAIGHAR /94 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008501/2022	RATAN BISWAS	ASIT KUMAR JENA	MALKANGIRI /286 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008502/2022	MD. ARBAJ @ MANGLU	ASIT KUMAR JENA	NIRAKARPUR /53 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008503/2022	SIBU @ SIBA PRASAD DAS	SIVA SANKAR CHAINI	SPL.TASK FORCE /5 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008504/2022	BIJAY KUMAR SAHOO	KASHINATH PATTNAIK	LALBAG /178 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008505/2022	RUGDHARA GUNTHA	RAJIB LOCHAN PATTNAIK	MACHHKUND /16 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008506/2022	SANGRAM KESHARI MAHANTY	SUBHAM SHARMA	BAIDYANATHPUR /185 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008507/2022	SUMITRA ROHIDAS	BIJAYA KUMAR RAGADA	JHARSUGUDA SADAR /44 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008508/2022	AAPI @ KISORI NAIK	PRAKASH RANJAN BARIK	SURADA /200 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008509/2022	LAKHINDAS SINGH @ MUNDARI	ARUN KUMAR ACHARYA	BELPAHAR /72 /2022
		VS	VS	()

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35	BLAPL/0008510/2022	STATE OF ODISHA PRABIN KUMAR GOUDA VS	BIBHUDANANDA MOHAPATRA VS	// DARINGBADI /143 /2022 ()
36	BLAPL/0008511/2022	STATE OF ODISHA DUSMANTA BHOI @ RANJIT VS	BASANTA KUMAR DAS VS	// KATARBAGA /165 /2021 ()
37	BLAPL/0008512/2022	STATE OF ODISHA JAGANNATH PRADHAN VS	BIBHUDANANDA MOHAPATRA VS	// DARINGBADI /143 /2022 ()
38	BLAPL/0008513/2022	STATE OF ODISHA SAROJ KUMAR BEHERA VS	BIJAYA KUMAR RAGADA VS	// JEYPORE SADAR /3 /2021 ()
39	BLAPL/0008514/2022	STATE OF ODISHA ANTARYAMI DALEI VS	SAROJ KUMAR PADHY VS	// LARAMBA /37 /2021 ()
40	BLAPL/0008515/2022	STATE OF ODISHA HEMANTA KUMAR MAJHI VS	BHABANI SHANKAR DASPARIDA VS	// BANGRIPOSI /131 /2022 ()
41	BLAPL/0008516/2022	STATE OF ODISHA CHIKU @ UMAKANTA SWAIN VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /220 /2021 ()
42	BLAPL/0008517/2022	STATE OF ODISHA SINI @ MOHAMMAD SINDWAZ VS	PANCHANAN PANIGRAHI VS	// BHUBAN /197 /2022 ()
43	BLAPL/0008518/2022	STATE OF ODISHA SHIVA MUDULI VS	MANORANJAN PADHY VS	// SUNABEDA /41 /2022 ()
44	BLAPL/0008519/2022	STATE OF ODISHA SUKU KHEMUNDU @ SUKDEV KHEMUNDU VS	MANORANJAN PADHY VS	// / /0 ()
45	BLAPL/0008520/2022	STATE OF ODISHA DILLIP PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// CHANDIPUR /66 /2021 () //

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46	BLAPL/0008521/2022	SIRU KHORA VS STATE OF ODISHA	SONITA BISWAL VS	POTTANGI /83 /2020 () //
47	BLAPL/0008522/2022	SALMAN @ SALAMAN VS STATE OF ODISHA	SIDHARTHA DAS VS	MOTU /72 /2022 () //
48	BLAPL/0008523/2022	BISWAJIT BHUKTA @ BHAKTA VS STATE OF ODISHA	SUVALAXMI DEVI VS	KHUNTUNI /147 /2022 () //
49	BLAPL/0008524/2022	HIRAK KUMAR PARIDA VS STATE OF ODISHA	AKASH BHUYAN VS	ANGUL SADAR PS /388 /2022 () //
50	BLAPL/0008525/2022	RISHIKESH BAHADUR SUNAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BELPAHAR /101 /2022 () //
51	BLAPL/0008526/2022	SIBARAM DALAI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ /0 () //
52	BLAPL/0008527/2022	NEPAL ADJUAD VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHARAMGARH /127 /2022 () //
53	BLAPL/0008528/2022	RINKU RANA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMITRAPUR /124 /2022 () //
54	BLAPL/0008529/2022	PANKAJ VS STATE OF ODISHA	S.S.RAY 2 VS	BHUBANESWAR G.R.P.S. /4 /2022 () //
55	BLAPL/0008530/2022	RAJESH SINGH VS STATE OF ODISHA	CHHABI BEHERA VS	ADVA /36 /2022 () //
56	BLAPL/0008531/2022	ARJUN RANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	JHIRPANI P.S. /43 /2021 () //
57	BLAPL/0008532/2022	NIRANJAN MALLIK @ BANKU	PARTHA SARATHI NAYAK	SORO /58 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008533/2022	KARTIKA SABAR	SIDDHARTH GOUTAM DAS	ADVA /74 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008534/2022	BHAGABAN GOUDA	DR. BINODA KUMAR MISHRA	BOIPARIGUDA /102 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008535/2022	KARU @ DHARMU BEHERA	CHIRANJIB ROUT	SAMAL /240 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008536/2022	DAKTARA NAIK	CHIRANJIB ROUT	SAMAL /240 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008537/2022	SUSIL MOHANATY @ SUSHIL MOHANTY @ SUSIL MOHANTY	KEDAR MOHANTY SAHU	HINDOL /12 /2017
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008538/2022	PRABHAKAR BARIK @ PRAVHAKAR BARIK	SMRUTI RANJAN MOHAPATRA	MAHANGA /63 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008539/2022	SUNIL PARIDA	SUSANTA KUMAR NAYAK	KHUNTUNI /171 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008540/2022	TIKAN KUMAR PRADHAN	BIDYALOK MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008541/2022	MALAYA MAJHI	SATYA NARAYAN MISHRA 4	NARLA /164 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008542/2022	BILA @ DAMODAR SAHOO	MRUTUNJAYA MOHANTY	NIALI /279 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008543/2022	BISWANATH PODIAMI	RAMANIKANTA PATTANAIAK	/ /0
		VS	VS	()

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69	BLAPL/0008544/2022	REPUBLIC OF INDIA (CBI) BEDA @ ARJUN KUMAR PENTHOI VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// PALLAHARA /11 /2021 ()
70	BLAPL/0008545/2022	HIMANSHU @ JAGA MAHAPATRA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	// SOHELLA /150 /2022 ()
71	BLAPL/0008546/2022	ASHISH KHAIRVAR @ RIKKI VS STATE OF ODISHA	S.S.RAY (2) VS	// BHUBANESWAR G.R.P.S. /4 /2022 ()
72	BLAPL/0008547/2022	DANARA HATI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// / /0 ()
73	BLAPL/0008548/2022	TILU @ TAPANA MOHANTY VS STATE OF ODISHA	SUMAN ROUSTRAY VS	// HANDAPA /204 /2022 ()
74	BLAPL/0008549/2022	MUSKAN PARWEEN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// SUNDARGARH TOWN /289 /2022 ()
75	BLAPL/0008550/2022	DIPUN SAHU @ DEEPAK SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	// KEONJHAR TOWN /185 /2022 ()
76	BLAPL/0008551/2022	YUDHISTHIR ARUK VS STATE OF ODISHA	DEBASIS MISHRA VS	// / /0 ()
77	BLAPL/0008552/2022	SIDDIK MATUBBER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// / /0 ()
78	BLAPL/0008553/2022	KISHORE DAS VS STATE OF ODISHA	DEBASIS MISHRA VS	// BALICHANDRAPUR /279 /2022 ()
79	BLAPL/0008554/2022	AMARISH KUMAR PATRA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// PAHALA /110 /2022 ()

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80	CMAPL/0000411/2022	BHIMASEN PARIDA VS D.G AND I.G. OF POLICE, CUTTACK	ADV. VS	// ()
81	CMAPL/0000412/2022	BENUDHAR SARANGI VS STATE OF ODISHA	ADV. VS	// ()
82	CMAPL/0000413/2022	VISHAL THAKER VS SOBHA JOSHI	R.K.SAMANTASINGHAR VS	// ()
83	CMP/0000856/2022	GADADHAR SANDHA VS PARBATI SANDHA	Susanta Kumar Dash VS	// ADDL. CIVIL JUDGE (SD)-OEAT,DHENKANAL(Dhenkanal) CS/0000159/2017
84	CMP/0000857/2022	BINODINI PALAI VS BALARAM NAHAK	BAIBASWATA PANIGRAHI VS	// ()
85	CMP/0000858/2022	SHIBA PRASAD MISHRA VS ORISSA TEXTILES AND STEELS EMPLOYEES UNION	SOUGAT DASH VS	// 5TH ADDL SR.CIVIL JUDGE,CUTTACK(Cuttack) CMA/0000308/2017
86	CMP/0000859/2022	BIDYADHAR PRADHAN VS LAXMIDHAR PRADHAN	ARUN KUMAR MISHRA VS	// ()
87	CMP/0000860/2022	SUPRAVA JENA VS ESQUARE ICONIC FLAT OWNERS WELFARE TRUST	BIBEKANANDA BHUYAN VS	// ()
88	CMP/0000861/2022	LAXMIPRIYA SAMANTARAY VS BIBEKANANDA NAYAK	SURYAKANTA DASH VS	// ()
89	CMP/0000862/2022	SHYAM SUNDAR KEJRIWAL VS TARUN BANSAL	PABITRA KUMAR NAYAK VS	// ()
90	CMP/0000863/2022	SUNITA BAGAI VS SUBHENDRA KUMAR BEHERA	AMIT PRASAD BOSE VS	// ()
91	CONTC/0005533/2022	BIGHNESWAR SATAPATHY	ANIL KUMAR DAS	//

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		VS	VS	0
92	CONTC/0005534/2022	ASHOK MEENA, I.A.S. MANORAMA GHADEI	ADV	//
		VS	VS	0
93	CONTC/0005535/2022	VASKAR SARKAR, C.E.O CUM M.D, TATA POWER NORTHERN ODISHA DISTRIBUTION LIMITED ANANTA PRASAD BADAPANDA	LAXMAN PRADHAN	//
		VS	VS	0
94	CONTC/0005536/2022	MONA SHARMA, I.A.S. SHIBAJI SETHY	ADV	//
		VS	VS	0
95	CONTC/0005537/2022	BANAMALI SAHOO, CHIEF DISTRICT VETERINARY OFFICER, BALASORE SHYAMA SUNDAR MAHARANA	ADV	//
		VS	VS	0
96	CONTC/0005538/2022	SANGRAM KESHARI MOHAPATRA, DIRECTOR IN CHARGE, SECONDARY EDUCATION, BBSR DOLAGOBINDA SAMANTASINGHAR	ADV	//
		VS	VS	0
97	CONTC/0005539/2022	ASWASTI S. SECRETARY TO GOVT, S AND ME DEPT PRASANTA KUMAR SATPATHY	ADV	//
		VS	VS	0
98	CONTC/0005540/2022	SANGRAM KESHARI MOHAPATRA, DIRECTOR IN CHARGE, SECONDARY EDUCATION, BBSR BAIDYANATH PARIDA	ADV.	//
		VS	VS	0
99	CONTC/0005541/2022	SANGRAM KESHARI MOHAPATRA,DIRECTOR IN CHARGE, SECONDARY EDU.,BBSR ADHIKARI JAGADEV	ADV	//
		VS	VS	0
100	CONTC/0005542/2022	SANGRAM KESHARI MOHAPATRA, DIRECTOR IN CHARGE, SECONDARY EDUCATION, BBSR SUJATA PAIKARAY	ADV.	//
		VS	VS	0
101	CONTC/0005543/2022	SANGRAM KESHARI MOHAPATRA,DIRECTOR IN CHARGE, SECONDARY EDU.,BBSR ANANTA KUMAR DAS	ADV	//
		VS	VS	0
102	CONTC/0005544/2022	EXEC. ENGNR. R AND B DIVISION, JAJPUR PRASANTA KUMAR PATEL	ADV.	//
		VS	VS	0

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103	CONTC/0005545/2022	BISHNUPADA SETHI,IAS BUDHIA DAKUA VS	PRADEEP KUMAR SAHOO VS	// // ()
104	CONTC/0005546/2022	ASWATHY S., I.A.S. SANTANU KUMAR KHUNTIA VS	PRADEEP KUMAR SAHOO VS	// // ()
105	CONTC/0005547/2022	ASWATHY S.,IAS BHARAT CHANDRA SAHOO VS	PRADEEP KUMAR SAHOO VS	// // ()
106	CONTC/0005548/2022	ASWATHY S., I.A.S. MIHIRA KUMAR PAL VS	PRADEEP KUMAR SAHOO VS	// // ()
107	CONTC/0005549/2022	ASWATHY S.,IAS HADIBANDHU MAHARATHA VS	PRADEEP KUMAR SAHOO VS	// // ()
108	CONTC/0005550/2022	ASWATHY S., I.A.S. JAGADISH CHANDRA MOHANTY VS	PRADEEP KUMAR SAHOO VS	// // ()
109	CONTC/0005551/2022	ASWATHY S., I.A.S. BADAL KUMAR JENA VS	PRADEEP KUMAR SAHOO VS	// // ()
110	CONTC/0005552/2022	ASWATHY S., I.A.S. PRAFULLA KUMAR SAHOO VS	PRADEEP KUMAR SAHOO VS	// // ()
111	CONTC/0005553/2022	BIRANCHI NARAYAN MOHANTY, DIRECTOR ELEMENTARY EDUCATION, BBSR BRAJENDRA NATH DAS VS	ADV. VS	// // ()
112	CONTC/0005554/2022	BIRANCHI NARAYAN MOHANTY, DIRECTOR ELEMENTARY EDUCATION, BBSR M/S.ODYSSEY MOTORS PVT. LTD. VS	JAYDEEP PAL VS	// // ()
113	CONTC/0005555/2022	RAMDAS TUDU, REGIONAL TRANSPORT OFFICER, SAMBALPUR M/S.JALAN AUTOMOBILES PVT. LTD. VS	JAYDEEP PAL VS	// // ()
		BISWARAJ BEHERA, REGIONAL TRANSPORT OFFICER, ROURKELA		//

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114	CONTC/0005556/2022	NIRANJAN KUMURA VS	ADV VS	// ()
115	CONTC/0005557/2022	DR. N. THIRUMULA NAIK, LABOUR COMMISSIONER, LABOUR AND ESI DEPT JUGESWARI DANTA VS	GOPINATH MISHRA VS	// () //
116	CONTC/0005558/2022	STATE OF ODISHA ANIMESH KUMAR GIRI VS	ADV VS	// () //
117	CONTC/0005559/2022	S.ASWATHY, PRINCIPAL SECY TO GOVT, S AND ME DEPT RANJIT KUMAR SWAIN VS	ADV VS	// () //
118	CONTC/0005560/2022	BISHNUPADA SETHI, I.A.S. RAJENDRA KUMAR KHILLAR VS	ADV VS	// () //
119	CONTC/0005561/2022	BIMAN CHANDRA JENA, ASST.GENERAL MANAGER, TPNODL, BALASORE MOHAN BEHERA VS	ADV. VS	// () //
120	CONTC/0005562/2022	K. SUDARSHAN CHAKRAVARTHY, I.A.S. TANMAYA PANDA VS	AMITABH MISHRA VS	// () //
121	CONTC/0005563/2022	RAJDEEP DAS SUKANTA KUMAR DASH VS	SUSAMA PRADHAN VS	// () //
122	CONTC/0005564/2022	MS. ASWATHY S., IAS NITYANANDA BARIK VS	NRUSINGH CH. ROUT VS	// () //
123	CONTR/0000051/2022	CHARAN SINGH MINA, I.P.S. USHA KHAITAN VS	HARIPAD MOHANTY VS	// /0 ()
124	CRLA/0000735/2022	NEHA KHAITAN@SINGHAL NAMITA BEHERA VS	BIDYADHAR MANASINGH VS	// KUMBHARAPARA /1 /2022 DISTRICT & SESSIONS JUDGE,PURI(Puri)
125	CRLA/0000736/2022	STATE OF ODISHA NARAYAN GOUDA	S.S.RAY 2	TR/0000051/2022 DHARAKOT PS /168 /2022

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		VS STATE OF ODISHA	VS	SPECIAL JUDGE ASKA(Ganjam)
126	CRLA/0000737/2022	MURALI BARIK VS STATE OF ODISHA	SRIKAR KUMAR RATHMURALI BARIK VS	Spl/0000011/2022 barpalli /61 /2011 ()
127	CRLA/0000738/2022	SUSHANTA @ SUSANTA KUMAR ROUT VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	// MAHANGA /180 /2015 ()
128	CRLA/0000739/2022	KUNA @ SURESH PRADHAN VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// PHULBANI SADAR /107 /2022 ()
129	CRLA/0000740/2022	PRAKASH PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ITAMATI /4 /2018 ()
130	CRLA/0000741/2022	MANUA @ BISWANATH PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ITAMATI /4 /2018 ()
131	CRLA/0000742/2022	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KHAJURIPADA /54 /2018 ()
132	CRLLP/0000034/2022	STATE OF ODISHA VS LAXMIPRIYA BEHERA	DILIP KUMAR MISHRA, AGA VS	// NIMAPADA /346 /2015 ()
133	CRLMA/0000243/2022	CHIDANANDA SWAIN VS STATE OF ODISHA	ADV. VS	// CHANDRASEKHARPUR /516 /2016 ()
134	CRLMA/0000244/2022	BIJAY KUMAR MAHATO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// //0 ()
135	CRLMA/0000245/2022	G.MURUGAN VS STATE OF ODISHA	ADV. VS	// JEYPORE SADAR /233 /2020 ()
136	CRLMC/0002407/2022	KABULI SHA@KRUSHNA CHANDRA SHA VS	SARADA PRASAD DASH VS	// THAKURMUNDA /24 /2015 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002408/2022	STATE OF ODISHA JAYSINGH SINGH VS	SOUBHAGYA KUMAR DASH VS	// BISRA /164 /2020 ()
138	CRLMC/0002409/2022	STATE OF ODISHA CHITTA RANJAN SAHOO VS	HEMANTA KUMAR MUND VS	// CUTTACK VIGILANCE /9 /2017 ()
139	CRLMC/0002410/2022	STATE OF ODISHA(VIG.) SK.QAYAM VS	BISWARANJAN DALAI VS	// JAGATSINGPUR /114 /2014 ()
140	CRLMC/0002411/2022	STATE OF ODISHA PANKAJ KUMAR AGRAWALLA@PANKAJ AGRAWALLA VS	HEMANTA RANJAN SINGH VS	// DHENKANAL TOWN /246 /2020 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
141	CRLMC/0002412/2022	STATE OF ODISHA MADHUSUDANA SUNDARAY@MADHU VS	JYOTIRMAYA SAHOO VS	GR/0000592/2020 CHANDAPUR /156 /2021 ()
142	CRLMC/0002413/2022	STATE OF ODISHA RANJEET KUMAR SETHI@RANJAN VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /113 /2009 ()
143	CRLMC/0002414/2022	STATE OF ODISHA SURENDRA KUMAR GANTAYAT VS	CHANDAN SAMANTARAY VS	// MARKAT NAGAR /207 /2021 ()
144	CRLMC/0002415/2022	STATE OF ODISHA MANOJ KUMAR SAHU VS	DEEPALI MAHAPATRA VS	// ASKA /792 /2021 ()
145	CRLMC/0002416/2022	STATE OF ODISHA BARUNA GOUDA VS	DIPTI RANJAN BHOKTA VS	// JHARIGAM /114 /2017 ()
146	CRLMC/0002417/2022	STATE OF ODISHA RUKDHAR@RUPDHAR PANDEY VS	SACHIDANANDA PADHEE VS	// PAIKMAL /42 /2021 ()
147	CRLMC/0002418/2022	STATE OF ODISHA S.K.SADAB KADIR VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// ANGUL TOWN /379 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002419/2022	S.K SAMUEL KADIR VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	ANGUL TOWN /379 /2022 () //
149	CRLMC/0002420/2022	LAILATUN NISHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	ANGUL TOWN /379 /2022 () //
150	CRLMC/0002421/2022	SAHISTA PARWEEN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	ANGUL TOWN /379 /2022 () //
151	CRLMC/0002422/2022	BASUDEV SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 () //
152	CRLMC/0002423/2022	TUFAN BEHERA@TOFANI BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALASORE TOWN /88 /2015 () //
153	CRLMC/0002424/2022	JNANENDRA KUMAR BHANJA VS STATE OF ODISHA	SATYAJIT MOHAPATRA-2 VS	KAKATAPUR /125 /2021 () //
154	CRLMC/0002425/2022	AKHILA KUMAR SWAIN@AKHILA SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JANKIA P.S. /153 /2017 () //
155	CRLMC/0002426/2022	MADAN SISA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	PADWA /101 /2017 () //
156	CRLMC/0002427/2022	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	PURIGHAT /10 /2006 () //
157	CRLMC/0002428/2022	SK.MAMMAT@SK.MOHAMMAD HOSEN@HUSEN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JALESWAR /51 /2022 () //
158	CRLMC/0002429/2022	DEEPAK DEHURI VS STATE OF ODISHA	J.N.PANDA VS	FATEGARH /157 /2014 () //
159	CRLMC/0002430/2022	BUTU@SANTOSH KUMAR BHOL	RAMANIKANTA PATNAIK	TIRTOL /263 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0002431/2022	STATE OF ODISHA KUNU@SATYA KETAN MOHANTY	BYOMOKESH SAHOO	// BARGARH /178 /2010
		VS	VS	()
161	CRLMC/0002432/2022	STATE OF ODISHA KUNU@SATYAKETAN MOHANTY	BYOMOKESH SAHOO	// BARGARH /179 /2010
		VS	VS	()
162	CRLMC/0002433/2022	STATE OF ODISHA ISMAIL KHAN	BHABANI SHANKAR DASPARIDA	// JALESWAR /32 /2022
		VS	VS	()
163	CRLMC/0002434/2022	STATE OF ODISHA GOURI SHANKAR BEHERA	N.K.SAHU	// MAHILA PS SAMBALPUR /52 /2020
		VS	VS	()
164	CRLMC/0002435/2022	STATE OF ODISHA DURYODHAN RAUTARAY	KABIRAJ PRADHAN	// TANGI (KHURDA) /338 /2017
		VS	VS	()
165	CRLMC/0002436/2022	STATE OF ODISHA BISWAJIT DASH	AMBIKA PRASAD RAY	// / /0
		VS	VS	()
166	CRLMC/0002437/2022	STATE OF ODISHA ISMAIL KHAN	BHABANI SHANKAR DASPARIDA	// JALESWAR /32 /2022
		VS	VS	()
167	CRLMP/0001822/2022	STATE OF ODISHA RAMA KANTA SAHOO	S.K.MANDAL	// / /0
		VS	VS	()
168	CRLMP/0001823/2022	STATE OF ODISHA KHUNTULU LUHA	SIBA SANKAR SAMANTARAY	// / /0
		VS	VS	()
169	CRLMP/0001824/2022	STATE OF ODISHA KISHORE CHANDRA SAMAL	GOPAL KRUSHNA MOHANTY	// / /0
		VS	VS	()
170	CRLMP/0001825/2022	STATE OF ODISHA SHAIKH TAHIR HUSAIN	NIRANJAN PANDA	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0001826/2022	STATE OF ODISHA PRABHAKAR SETHI VS	SANJAY KUMAR PRADHAN VS	// /0 ()
172	CRLMP/0001827/2022	STATE OF ODISHA MAHENDRA SAHU VS	MIHIR KANTA RATH VS	// /0 ()
173	CRLMP/0001828/2022	STATE OF ODISHA BISWAJIT PATTANAİK VS	ASHIT KUMAR DASH VS	// /0 ()
174	CRLMP/0001829/2022	STATE OF ODISHA SUBHADRA DAS VS	SHYAM NARESH MOHANTY VS	// /0 ()
175	CRLMP/0001830/2022	STATE OF ODISHA PRAMILA SETHY VS	PRAFULLA KUMAR RATH VS	// /0 ()
176	CRLMP/0001831/2022	STATE OF ODISHA ANUSUYA MISHRA VS	NIRANJAN SINGH (1) VS	// /0 ()
177	CRLMP/0001832/2022	STATE OF ODISHA SAMARJIT MOHANTY VS	SANTOSH KUMAR MAHANTY VS	// /0 ()
178	CRLMP/0001833/2022	STATE OF ODISHA SOMESH CHOUDHURY VS	SASWAT KUMAR ACHARYA VS	// MARKAT NAGAR /96 /2019 ()
179	CRLREV/0000421/2022	STATE OF ODISHA TANKA HARIJAN VS	ARIJEET MISHRA VS	// JEYPORE SADAR /92 /2016 ()
180	CRLREV/0000422/2022	STATE OF ODISHA YUDHISTIR TANTY VS	RUDRA NARAYAN PARJA VS	// RAJGANGPUR /32 /2003 ()
181	CRLREV/0000423/2022	STATE OF ODISHA NALUA @ PRANAB KISHORE BARAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// KENDRAPARA SADAR /549 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	FAO/0000350/2022	POTNURU JAYA PRAKASH VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// 0 //
183	ITA/0000063/2022	PRINCIPAL COMMISSIONER OF INCOME TAX 1 VS M/S. S.N.JYOTI INFRA PVT. LTD.	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// 0 //
184	MACA/0000437/2022	THE ORIENTAL INSURANCE CO. LTD. VS KRUSHNA CHANDRA DASH	ADAM ALI KHAN VS	// 0 //
185	MACA/0000438/2022	PRASANT @ PRASAD PRADHAN VS DEEPTI SHUKLA	DEBASISH PATNAIK VS	// 0 //
186	MATA/0000174/2022	MONALISA MOHAPATRA VS JITENDRA SAHOO	GOPINATH MISHRA VS	// 0 //
187	MATA/0000175/2022	LIPIKA ROUT VS PRADIP KUMAR ROUL	DAYANANDA MOHAPATRA VS	// 0 //
188	RPFAM/0000195/2022	AJIT KUMAR TRIPATHY VS LIRA TRIPATHY	NEELAKANTHA PANDA VS	// 0 //
189	RPFAM/0000196/2022	SANJIB KUMAR SETHY @ NANDU SETHI VS JASODA SETHI	SATYAJIT MOHAPATRA VS	// 0 //
190	RSA/0000211/2022	RAJENDRA PRASAD AGRAWALLA VS KULWANTKAUR	SAMBHU CHARAN NATH SHARMA VS	// 0 //
191	RSA/0000212/2022	SANTOSH KUMAR PATRA @ PATRO VS ANUSAYA SAHU	DINESH KUMAR PATRA VS	// 0 //
192	RSA/0000213/2022	BHASKAR UPADHYAYA @ BHASKAR CHANDRA UPADHYAYA VS SARASWATI UPADHAYA	AKHAYA KUMAR MISHRA VS	// 0 //
193	RVWPET/0000213/2022	STATE BANK OF INDIA	AKHAYA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	RVWPET/0000214/2022	SUBHAGINI MEHER RASANANDA SAMAL	BIPRA MOHAN BISWAL	//
		VS	VS	0
195	RVWPET/0000215/2022	SUBHASMITA SAMAL JAGAT BIHARI PARIDA	BRAHMANANDA TRIPATHY	//
		VS	VS	0
196	RVWPET/0000216/2022	TARAK PRASANNA TRIPATHY REGISTRAR(JUDICIAL), ORISSA HIGH COURT	MANOJ KUMAR KHUNTIA, AGA	//
		VS	VS	0
197	TRP(C)/0000328/2022	BANABIHARI ROUT SAGARIKA RATH	PRASANTA KUMAR NANDA	//
		VS	VS	0
198	TRP(C)/0000329/2022	SIBABRATA MOHANTY KANITHI SAUJANYA@SAUJANYA KANITHI	PRASANNA KUMAR MISHRA	//
		VS	VS	0
199	TRPCRL/0000073/2022	SIDDHANT KUMAR DUTT LAILATUN NISHAN	ALOK KUMAR MOHAPATRA	//0
		VS	VS	0
200	WA/0001171/2022	SAHER SANIYA STATE OF ODISHA	DHANANJAYA MUND, AGA	//
		VS	VS	0
201	WA/0001172/2022	DINABANDHU PRADHAN STATE OF ODISHA	LALATENDU SAMANTARAY, AGA	//
		VS	VS	0
202	WA/0001173/2022	DAMODAR ROUT STATE OF ODISHA	DHANANJAYA MUND, AGA	//
		VS	VS	0
203	WA/0001174/2022	MANOJ KUMAR SWAIN STATE OF ODISHA	DHANANJAYA MUND, AGA	//
		VS	VS	0
204	WA/0001175/2022	PRAVATI PUSAPALAKA STATE OF ODISHA	ANAND PRAKASH DAS, AGA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0001176/2022	VALENTINA RAY STATE OF ODISHA VS	DHANANJAYA MUND, AGA VS	// // 0
206	WA/0001177/2022	NILAKANTHA MOHAPATRA STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, AGA VS	// // 0
207	WA/0001178/2022	HADUBANDHU PRADHAN STATE OF ODISHA VS	DHANANJAYA MUND, AGA VS	// // 0
208	WA/0001179/2022	MANAS RANJAN PATTANAIAK SANKARSAN PANDA VS	SHASHI BHUSAN JENA VS	// // 0
209	WA/0001180/2022	STATE OF ODISHA STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// // 0
210	WP(C)/0022621/2022	BRAJABANDHU SAMARPAN PANDA M/S. TRINITY CONGLOMERATES LLP, SAMBALPUR VS	LALIT KUMAR MAHARANA VS	// // 0
211	WP(C)/0022622/2022	STATE OF ODISHA MAA MANGALA TEMPLE AND KALYAN MANDAP VS	SOUVIK MOHANTY VS	// // 0
212	WP(C)/0022623/2022	UNION OF INDIA RANJULATA BEHERA VS	UMARANI PANDA VS	// // 0
213	WP(C)/0022624/2022	STATE OF ODISHA DEBADUTTA MISHRA VS	UMARANI PANDA VS	// // 0
214	WP(C)/0022625/2022	STATE OF ODISHA RABINDRANATH SAHANI VS	UMARANI PANDA VS	// // 0
215	WP(C)/0022626/2022	STATE OF ODISHA SMRUTI RANJAN DAS VS	UMARANI PANDA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0022627/2022	SURENDRA PRUSTY VS STATE OF ODISHA	UMARANI PANDA VS	// 0 //
217	WP(C)/0022628/2022	NABIN KUMAR MALLIK VS STATE OF ODISHA	UMARANI PANDA VS	// 0 //
218	WP(C)/0022629/2022	AMRIT JENA VS STATE OF ODISHA	UMARANI PANDA VS	// 0 //
219	WP(C)/0022630/2022	UMME SALMA VS STATE OF ODISHA	UMARANI PANDA VS	// 0 //
220	WP(C)/0022631/2022	BADRINARAYAN ROUTRAY VS STATE OF ODISHA	UMARANI PANDA VS	// 0 //
221	WP(C)/0022632/2022	ANIL KUMAR HARICHANDAN VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
222	WP(C)/0022633/2022	SRINIBAS BARIK VS STATE OF ODISHA	UMARANI PANDA VS	// 0 //
223	WP(C)/0022634/2022	SANTOSH KANUNGO VS STATE OF ODISHA	UMARANI PANDA VS	// 0 //
224	WP(C)/0022635/2022	GANESWAR SAHOO VS STATE OF ORISSA	MOHENDRA DALAI VS	// 0 //
225	WP(C)/0022636/2022	SARAT CHANDRA LENKA VS STATE OF ODISHA	UMARANI PANDA VS	// 0 //
226	WP(C)/0022637/2022	JADABANANDA MOHAPATRA VS STATE OF ODISHA	UMARANI PANDA VS	// 0 //
227	WP(C)/0022638/2022	SUBAN ROUT	ARABINDA TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0022639/2022	STATE OF ODISHA BULEI BHOI	BHAKTA RANJAN BARIK	//
		VS	VS	0
229	WP(C)/0022640/2022	STATE OF ODISHA RAJKISHORE NAYAK	BHAKTA RANJAN BARIK	//
		VS	VS	0
230	WP(C)/0022641/2022	STATE OF ODISHA SAMBHUNATH BARIK	BHAKTA RANJAN BARIK	//
		VS	VS	0
231	WP(C)/0022642/2022	STATE OF ODISHA HAHESWAR JAGADALA	KAPILA CHARAN NAYAK	//
		VS	VS	0
232	WP(C)/0022643/2022	STATE OF ODISHA NISHAKAR CHHATOI	BICHITRA NARAYAN SATAPATHY	//
		VS	VS	0
233	WP(C)/0022644/2022	STATE OF ODISHA TURELU SHYAM SUNDAR	BIPIN KUMAR NAYAK	//
		VS	VS	0
234	WP(C)/0022645/2022	STATE OF ODISHA RABINDRA CHHATOI	BICHITRA NARAYAN SATAPATHY	//
		VS	VS	0
235	WP(C)/0022646/2022	STATE OF ODISHA SRINIBASH MALLICK	BANABIHARI RAY	//
		VS	VS	0
236	WP(C)/0022647/2022	STATE OF ORISSA RAMESH CHHATOI	BICHITRA NARAYAN SATAPATHY	//
		VS	VS	0
237	WP(C)/0022648/2022	STATE OF ODISHA PRAMOD KUMAR PANDA	BANABIHARI RAY	//
		VS	VS	0
238	WP(C)/0022649/2022	STATE OF ORISSA JAYSEN BALIARSINGH	SANJIB MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0022650/2022	STATE OF ORISSA TAPAS CHHATOI VS	BICHITRA NARAYAN SATAPATHY VS	// // ()
240	WP(C)/0022651/2022	STATE OF ODISHA RASANANDA SINGHA VS	JYOTIRMAY GUPTA VS	// // ()
241	WP(C)/0022652/2022	STATE OF ODISHA NISHAMANI JENA VS	ANUP KUMAR PATNAIK VS	// // ()
242	WP(C)/0022653/2022	STATE OF ODISHA LOBAN KHAN VS	JYOTIRMAY GUPTA VS	// // ()
243	WP(C)/0022654/2022	STATE OF ODISHA SUBRAT BISWAL VS	MANOJ KUMAR PANDA VS	// // ()
244	WP(C)/0022655/2022	STATE OF ODISHA ISWAR CHANDRA PANDA VS	ANIL KUMAR BEHERA VS	// // ()
245	WP(C)/0022656/2022	STATE OF ODISHA GYANARANJAN BARIK VS	JYOTIRMAY GUPTA VS	// // ()
246	WP(C)/0022657/2022	STATE OF ORISSA RATIKANTA MOHANTA VS	ANIL KUMAR BEHERA VS	// // ()
247	WP(C)/0022658/2022	STATE OF ODISHA RAJAT RANJAN PANDA VS	SATYA RANJAN MULIA VS	// // ()
248	WP(C)/0022659/2022	LIPIKA SAHOO GOURAHARI KUNDA VS	PRNOY MOHANTY VS	// // ()
249	WP(C)/0022660/2022	ODISHA STATE AGRICULTURE AND MARKETING BOARD, BBSR PADMANAVA JENA VS	SITANSU MOHAN SINGH VS	// // ()
		THE TRANSPORT COMMNR. CUM CHAIRMAN. STA, CUTTACK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0022661/2022	SATRUGHANA RANA VS	SITANSU MOHAN SINGH VS	// 0
251	WP(C)/0022662/2022	THE TRANSPORT COMMNR. CUM CHAIRMAN. STA, CUTTACK THE EXECUTIVE ENGINEER, ELECTRICAL (TPNODL), BHADRAK	BIBEKANANDA DASH VS	// 0
252	WP(C)/0022663/2022	SHYAM SUNDAR ICE FACTORY, BHADRAK BINOD ASUDANI	SITANSU MOHAN SINGH VS	// 0
253	WP(C)/0022664/2022	THE TRANSPORT COMMNR. CUM CHAIRMAN., STA, CUTTACK GOPAL CHANDRA PRADHAN	SITANSU MOHAN SINGH VS	// 0
254	WP(C)/0022665/2022	STATE OF ODISHA P.TARINI RAO	ANIL KUMAR DAS VS	// 0
255	WP(C)/0022666/2022	STATE OF ODISHA BIBEKANANDA DASH	SITANSU MOHAN SINGH VS	// 0
256	WP(C)/0022667/2022	STATE OF ODISHA SURYANARAYAN SETHI	ANIL KUMAR DAS VS	// 0
257	WP(C)/0022668/2022	STATE OF ODISHA ALOK BEHERA	SITANSU MOHAN SINGH VS	// 0
258	WP(C)/0022669/2022	STATE OF ODISHA SANTOSH KUMAR BEHERA	ANIL KUMAR DAS VS	// 0
259	WP(C)/0022670/2022	STATE OF ODISHA SUCHISMITA MISHRA	SITANSU MOHAN SINGH VS	// 0
260	WP(C)/0022671/2022	STATE OF ODISHA PRAVAT KUMAR PANDA	BAMADEV BARAL VS	// 0
261	WP(C)/0022672/2022	THE COMMNR. CUM SECY., URBAN DEVELOPMENT DEPT., BBSR BHARAT CHANDRA PANDA	SITANSU MOHAN SINGH VS	// 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0022673/2022	RABINDRA KUMAR ROUSTRAY	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0022674/2022	NITYANANDA PRADHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0022675/2022	HIRANYA SAGADIA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0022676/2022	SHUSARI SAHOO @ SUSARI SAHU	PARTHA SARATHI DAS	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0022677/2022	ADARSH KUMAR AGARWAL @ ADARSH AGARWALDAYANANDA MOHAPATRA		//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0022678/2022	POONAM AGRAWAL	RUDRA PRASAD KAR	//
		VS	VS	0
		INCOME TAX OFFICER, ANGUL		//
268	WP(C)/0022679/2022	M/S UTKAL UDYOG, CUTTACK	RUDRA PRASAD KAR	//
		VS	VS	0
		COMMISSIONER, CT AND GST, CUTTACK		//
269	WP(C)/0022680/2022	SRINIBASHA DAS	BISWARANJAN DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0022681/2022	M/S UTKAL UDYOG, CUTTACK	RUDRA PRASAD KAR	//
		VS	VS	0
		COMMISSIONER, CT AND GST, CUTTACK		//
271	WP(C)/0022682/2022	BIPIN BIHARI BARIK	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0022683/2022	M/S UTKAL UDYOG, CUTTACK	RUDRA PRASAD KAR	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0022684/2022	COMMISSIONER, CT AND GST, CUTTACK SURESH KUMAR NANDA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// // 0 //
274	WP(C)/0022685/2022	GOPAL KRUSHNA MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA -2 VS	// 0 //
275	WP(C)/0022686/2022	M/S UTKAL UDYOG, CUTTACK VS COMMISSIONER, CT AND GST, CUTTACK	RUDRA PRASAD KAR VS	// 0 //
276	WP(C)/0022687/2022	M/S UTKAL UDYOG, CUTTACK VS COMMISSIONER, CT AND GST, CUTTACK	RUDRA PRASAD KAR VS	// 0 //
277	WP(C)/0022688/2022	MALAYA KUMAR PANDA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
278	WP(C)/0022689/2022	NIRANJAN JENA VS THE CENTRAL PUBLIC INFORMATION COMMISSION, NEW DELHI	JATINDRA KUMAR MOHAPATRA VS	// 0 //
279	WP(C)/0022690/2022	SUDAM JAGADALA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
280	WP(C)/0022691/2022	DHANESWAR CHINTAK VS BM, ODISHA GRAMYA BANK, CUTTACK	GIRIJA SANKAR MOHANTY VS	// 0 //
281	WP(C)/0022692/2022	SATRUJIT BHUYAN VS STATE OF ORISSA	NIRANJAN PRASAD PATRA VS	// 0 //
282	WP(C)/0022693/2022	RSA VIJETA PROJECTS AND INFRASTRUCTURES LTD. VS STATE OF ODISHA	AMRITA NAIK VS	// 0 //
283	WP(C)/0022694/2022	UPENDRA KUMAR SHAW VS TAXING OFFICER CUM RTO, BALASORE	PRASANTA KUMAR MOHANTY 2 VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0022695/2022	UPENDRA KUMAR SHAW VS TAXING OFFICER CUM RTO, BALASORE	PRASANTA KUMAR MOHANTY 2 VS	// 0 //
285	WP(C)/0022696/2022	PRABIR KUMAR BRAHMA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
286	WP(C)/0022697/2022	NAYAN KUMAR SHAW VS TAXING OFFICER CUM RTO, BALASORE	PRASANTA KUMAR MOHANTY 2 VS	// 0 //
287	WP(C)/0022698/2022	AKHTAR KHAN VS AO CUM ASST. CONSERVATOR OF FORESTS, BARGARH	MOHIT AGARWAL VS	// 0 //
288	WP(C)/0022699/2022	UPENDRA KUMAR SHAW VS TAXING OFFICER CUM RTO, BALASORE	PRASANTA KUMAR MOHANTY 2 VS	// 0 //
289	WP(C)/0022700/2022	JENAMANI DEI VS TPCODL, BBSR	MOHIT AGARWAL VS	// 0 //
290	WP(C)/0022701/2022	UPENDRA KUMAR SHAW VS TAXING OFFICER CUM RTO, BALASORE	PRASANTA UMAR MOHANTY 2 VS	// 0 //
291	WP(C)/0022702/2022	URBANYX INFRA PVT. LTD., BBSR VS ENFORCEMENT DIRECTORATE, BBSR	RAMESWAR ROUSTRAY VS	// 0 //
292	WP(C)/0022703/2022	BIBHUTI BHUSAN MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
293	WP(C)/0022704/2022	AJAYA KUMAR ROUT VS R.T.O.CHANDIKHOLE	K.C.MAJHI VS	// 0 //
294	WP(C)/0022705/2022	SANJAY KUMAR BHOL VS RTO, BBSR-1	K.C.MAJHI VS	// 0 //
295	WP(C)/0022706/2022	SANJAY KUMAR BHOL	K.C.MAJHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		RTO, BBSR-1		//
296	WP(C)/0022707/2022	PRAFULLA KUMAR GHOSH	UNMESH CHANDRA JENA	//
		VS	VS	0
		ZONAL MANAGER, UCO BANK, BALASORE		//
297	WP(C)/0022708/2022	BATA KISHORE BEHERA	K.C.MAJHI	//
		VS	VS	0
		RTO, BBSR-1		//
298	WP(C)/0022709/2022	M/S. SREE METALIKS LTD.	SIDHARTHA RAY	//
		VS	VS	0
		COMMISSIONER OF CT AND GST ODISHA		//
299	WP(C)/0022710/2022	JITENDRA PALEI	K.C.MAJHI	//
		VS	VS	0
		RTO, BBSR-1		//
300	WP(C)/0022711/2022	JULI DASH	SYAMALENDU PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0022712/2022	SURENDRA ROUT	SYAMALENDU PATTNAIK	//
		VS	VS	0
		R.T.O., BARGARH		//
302	WP(C)/0022713/2022	BRAMHANANDA SAHU	K.C.MAJHI	//
		VS	VS	0
		RTO, BBSR-1		//
303	WP(C)/0022714/2022	M/S. SCAN STEELS LIMITED	SIDHARTHA RAY	//
		VS	VS	0
		STATE TAX OFFICER, ENFORCEMENT UNIT, JHARSUGUDA		//
304	WP(C)/0022715/2022	ACHUTANANDA ROUT	PRABHASH RANJAN ROUTRAY	//
		VS	VS	0
		THE TAHASILDAR, MAHAKALAPARA		//
305	WP(C)/0022716/2022	SANJAY KUMAR PRADHAN	K.C.MAJHI	//
		VS	VS	0
		RTO, BBSR-1		//
306	WP(C)/0022717/2022	JYOSTNA RANI PANIGRAHI	SYAMALENDU PATTNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0022718/2022	STATE OF ODISHA DEPUTY DIRECTOR, HORTICULTURE VS PRESIDING OFFICER, LABOUR COURT, ODISHA	KARUNAKAR DAS, ASC VS	// // 0 //
308	WP(C)/0022719/2022	TULASI SAHOO VS SAILENDRA NAYAK	KAPILA CHARAN NAYAK VS	// 0 //
309	WP(C)/0022720/2022	BANAJA NAYAK VS UNION OF INDIA	P.K.ROUT VS	// 0 //
310	WP(C)/0022721/2022	MUKTESWAR DAS VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
311	WP(C)/0022722/2022	CHITTARANJAN TRIPATHY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
312	WP(C)/0022723/2022	SHANTILATA SAHOO @ ASHANTI SAHOO VS COLLECTOR CUM DIST. MAGISTRATE, KEONJHAR	LALITENDU BHUYAN VS	// 0 //
313	WP(C)/0022724/2022	M/S BINAYAK COIR INDUSTRY, PURI VS MANAGER CUM ASSESSING OFFICER, TPCODL, PURI	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
314	WP(C)/0022725/2022	PRASANA KUMAR NAYAK VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
315	WP(C)/0022726/2022	DR. KAUSHIK SAHA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
316	WP(C)/0022727/2022	PRAVAT RANJAN BEHERA VS THE MANAGER, TATA MOTORS FINANCE LTD., JAJPUR	BAISHNABI DAS VS	// 0 //
317	WP(C)/0022728/2022	DHANANJAYA PRADHAN VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0022729/2022	DHIRENDRA KUMAR MOHANTY VS COLLECTOR CUM ARBITRATOR, CUTTACK	MANASH RANJAN NAYAK VS	// 0 //
319	WP(C)/0022730/2022	KAILSH CHANDRA KAR VS R.T.O., KENDRAPARA	PABITRA KUMAR BEHERA VS	// 0 //
320	WP(C)/0022731/2022	HITANSU SEKHAR PADHAN VS STATE OF ORISSA	S.K.NANDA VS	// 0 //
321	WP(C)/0022732/2022	BIJAYRAM PANDA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
322	WP(C)/0022733/2022	TRILOCHAN SAHOO VS LABOUR COMMNR., BBSR	SHASHI BHUSAN JENA VS	// 0 //
323	WP(C)/0022734/2022	SITANSHU RANJAN BEHERA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
324	WP(C)/0022735/2022	KHAGESWAR MAHANTA VS STATE OF ODISHA	S.C.SAMANTARAY VS	// 0 //
325	WP(C)/0022736/2022	DHRUBA CHARAN JIT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
326	WP(C)/0022737/2022	SUDHIR KUMAR SINGH VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
327	WP(C)/0022738/2022	MOHAMMAD FIROZ VS R.T.O.,SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
328	WP(C)/0022739/2022	MONALISA DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
329	WP(C)/0022740/2022	MALLAMPATI RAMAN MURTHY	BRAJA MOHAN SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0022741/2022	STATE OF ODISHA NARENDRA MAHANTA	S.C.SAMANTARAY	//
		VS	VS	0
331	WP(C)/0022742/2022	STATE OF ODISHA RABINDRANATH SWAIN	UMAKANT SAHOO	//
		VS	VS	0
332	WP(C)/0022743/2022	STATE OF ODISHA SHANKAR SWAIN	BRAJA MOHAN SARANGI	//
		VS	VS	0
333	WP(C)/0022744/2022	STATE OF ODISHA DEBENDRA NARAYAN JENA	BRAJA MOHAN SARANGI	//
		VS	VS	0
334	WP(C)/0022745/2022	UNION OF INDIA BIJOY KUMAR JENA	DR.PURUSOTTAM CHULI	//
		VS	VS	0
335	WP(C)/0022746/2022	STATE OF ODISHA ASHOK PRADHAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
336	WP(C)/0022747/2022	R.T.O., BHADRAK HAREKRUSHNA BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0
337	WP(C)/0022748/2022	R.T.O., BALASORE PARSURAM ROUSTRAY	DR.PURUSOTTAM CHULI	//
		VS	VS	0
338	WP(C)/0022749/2022	STATE OF ODISHA SUDIPTA BARIK	PADMANAVA JENA	//
		VS	VS	0
339	WP(C)/0022750/2022	STATE OF ODISHA SAMIR KUMAR DAS	BRAJA MOHAN SARANGI	//
		VS	VS	0
340	WP(C)/0022751/2022	R.T.O., NABARANGPUR ABHAY KUMAR KHILAR	RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0022752/2022	STATE OF ORISSA LILABATI SAHA VS	BRAJA MOHAN SARANGI VS	// // ()
342	WP(C)/0022753/2022	THE TRANSPORT COMMNR. CUM CHAIRMAN, KEONJHAR PRANAB KUMAR SING VS	RANJIT SAMAL VS	// // ()
343	WP(C)/0022754/2022	STATE OF ORISSA SATYA NARAYAN PANWAR VS	BRAJA MOHAN SARANGI VS	// // ()
344	WP(C)/0022755/2022	THE TRANSPORT COMMNR. CUM CHAIRMAN, KEONJHAR BALAYA KUMAR JENA VS	RANJIT SAMAL VS	// // ()
345	WP(C)/0022756/2022	STATE OF ORISSA NILAM KUMAR PATTNAIK VS	PRAFULLA KUMAR RATH VS	// // ()
346	WP(C)/0022757/2022	STATE OF ODISHA LOKANATH PATRA VS	BRAJA MOHAN SARANGI VS	// // ()
347	WP(C)/0022758/2022	RM, RBI, BBSR LOKANATH PATRA VS	BRAJA MOHAN SARANGI VS	// // ()
348	WP(C)/0022759/2022	RM, RBI, BBSR DULAL DEVNATH VS	LAMBODAR PRADHAN VS	// // ()
349	WP(C)/0022760/2022	STATE OF ODISHA MAHAJAYA MOVERS, BBSR VS	KOUSIK ANANDA GURU VS	// // ()
350	WP(C)/0022761/2022	INDIAN OIL CORP. LTD.,BBSR JANARDAN PATRA VS	PRAFULLA KUMAR RATH VS	// // ()
351	WP(C)/0022762/2022	ANIL KUMAR MAHAPATRA DILLIP KUMAR GHOSH VS	NIRANJAN LENKA VS	// // ()
		ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0022763/2022	M/S. KADAMBARI CARRIERS, BARGARH VS INDIAN OIL CORP. LTD.,BBSR	KOUSIK ANANDA GURU VS	// 0 //
353	WP(C)/0022764/2022	HARIHARA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
354	WP(C)/0022765/2022	SUNIL KUMAR MALLICK VS CEO., TATA POWER CENTRAL ODISHA, BBSR	HIMANSU SEKHAR DEO VS	// 0 //
355	WP(C)/0022766/2022	SHREE SHAKTI TRANSPORT, BARGARH VS INDIAN OIL CORP. LTD.,BBSR	KOUSIK ANANDA GURU VS	// 0 //
356	WP(C)/0022767/2022	SUKANTA KUMAR MALLICK VS CEO., TATA POWER CENTRAL ODISHA, BBSR	HIMANSU SEKHAR DEO VS	// 0 //
357	WP(C)/0022768/2022	TUNILATA MOHANTY VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
358	WP(C)/0022769/2022	SUDHIR KUMAR OJHA VS CEO, TATA POWER CENTRAL ODISHA, BBSR	HIMANSU SEKHAR DEO VS	// 0 //
359	WP(C)/0022770/2022	BERIHA TRANSPORT, SAMBALPUR VS INDIAN OIL CORP. LTD.,BBSR	KOUSIK ANANDA GURU VS	// 0 //
360	WP(C)/0022771/2022	ORISSA TIMBER TRADING CO., CUTTACK VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
361	WP(C)/0022772/2022	DAMODAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0022773/2022	UMAKANTA MALIK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0022774/2022	SRIKANTA ROUL	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0022775/2022	GAYADHAR BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
365	WP(C)/0022776/2022	RADHAKRUSHNA BHUYAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
366	WP(C)/0022777/2022	DINABANDHU DEY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
367	WP(C)/0022778/2022	KARTIKESWAR BHUYAN	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0022779/2022	ATULYA KUMAR SWAIN	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0022780/2022	KUNI BEHERA	KALPATARU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0022781/2022	SOUMYA RANJAN DWIBEDY	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., ROURKELA		//
371	WP(C)/0022782/2022	AMITABH SAHOO	TUNA SAHU	//
		VS	VS	0
		AO. CUM CHIEF MANAGER, BANK OF BARODA, CUTTACK		//
372	WP(C)/0022783/2022	ABHISEK JENA	SATYABRATA DASH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
373	WP(C)/0022784/2022	BIBHUTI BHUSAN HOTA	BIPLAB KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0022785/2022	NABAGHANA DEMONSTRATION MULTIPURPOSE TRUST	SEPHAL DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0022786/2022	STATE OF ODISHA ANANDA KUMAR NANDA VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
376	WP(C)/0022787/2022	STATE OF ODISHA M/S. SS GRANITES PARK, GAJAPATI VS	BIDYALOK MOHAPATRA VS	// // ()
377	WP(C)/0022788/2022	AO. CUM CHIEF MANAGER, BANK OF BARODA, GANJAM MANOJ KUMAR SAMAL VS	LAXMIKANTA MOHANTY VS	// // ()
378	WP(C)/0022789/2022	STATE OF ODISHA M/S. R.S. INFRASTRUCTURE, NUAPADA VS	PRABODHA CHANDRA NAYAK VS	// // ()
379	WPCRL/0000108/2022	STATE OF ODISHA PRAMOD JENA VS	ARUNA KUMAR NAYAK VS	// TANGI (KHURDA) /217 /2022 ()
380	WPCRL/0000109/2022	STATE OF ODISHA SRIMANTA HATI VS	SUKANTA KUMAR DALAI VS	// //0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj)
381	ABLAPL/0010864/2022	STATE OF ODISHA MANMAYA KUMAR MISHRA VS	PRANAYA KUMAR DASH VS	ICC/0000030/2020 CANTONMENT ROAD /114 /2022 ()
382	ABLAPL/0010865/2022	STATE OF ODISHA RENUBALA NAYAK VS	SUSANTA SEKHAR MOHAPATRA VS	// KHANTAPADA /195 /2022 ()
383	ABLAPL/0010866/2022	STATE OF ODISHA SANKARSAN SWAIN VS	TRILOCHAN DASH VS	// KOREI /276 /2022 ()
384	ABLAPL/0010867/2022	STATE OF ODISHA SHAKTI SWARUP SAHOO VS	PRADEEP KUMAR DAS VS	// MAHILA P.S. BUXIBAZAR /97 /2022 ()
385	ABLAPL/0010868/2022	STATE OF ODISHA BISWANATH SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// MAHILA P.S. BUXIBAZAR /97 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0010869/2022	ANANDA MAITY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	MARINE PST TALCHUA /82 /2022 () //
387	ABLAPL/0010870/2022	ANNAPURNA DALAI @ BAYANI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JAJPUR SADAR /288 /2022 () //
388	ABLAPL/0010871/2022	SUSHANTA CHANDRA LENKA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	/ /0 () //
389	ABLAPL/0010872/2022	BOCHA KRISHNA RAO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BOIPARIGUDA /186 /2022 () //
390	ABLAPL/0010873/2022	RAKESH BHOL VS STATE OF ODISHA	SASHIBHUSAN DAS VS	BIRIDI PS /142 /2022 () //
391	ABLAPL/0010874/2022	TERU @ VIKASH KUMAR @ PARIDA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	RAJNAGAR /153 /2022 () //
392	ABLAPL/0010875/2022	SUSANTA KUMAR BEHERA @ HAPPY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	AIRPORT /109 /2022 () //
393	ABLAPL/0010876/2022	DILLIP KHORA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /61 /2021 () //
394	ABLAPL/0010877/2022	LAXMIDHAR ROUT VS STATE OF ODISHA	SUSAMPAD HOTA VS	BYREE /135 /2022 () //
395	ABLAPL/0010878/2022	NABINA @ BIBEKANANDA BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /376 /2022 () //
396	ABLAPL/0010879/2022	BIKRAM ROUT VS STATE OF ODISHA	H.K.MALLIK VS	KENDRAPARA SADAR /210 /2018 () //
397	ABLAPL/0010880/2022	RAKESH KUMAR SINGH	SMRUTI RANJAN MOHAPATRA	PADMAPUR /45 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0010881/2022	JYOTI PRAKASH NAYAK @ SIPUNI NAYAK @ SIPU	SANTOSH KUMAR MOHANTY	MAHANGA /159 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0010882/2022	GOPAL CHANDRA SARANGI	SURESH KUMAR JENA	MANGALPUR /449 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0010883/2022	BIJAY KUMAR BHOI	GOREKHANATH DAS	DHAULI PS /155 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0010884/2022	SATRUGHNA PANIGRAHY	GOREKHANATH DAS	LAXMISAGAR P.S. /176 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0010885/2022	SANANTA KANHAR	TIRTH KUMAR SAHU	GOCHHAPADA /79 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0010886/2022	BALARAM PATTNAIK	JYOTIRMAYA SAHOO	BERHAMPUR SADAR /341 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0010887/2022	RAMLAL GOND	A.C.BEHERA	KUNDEI /61 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0010888/2022	KAMAL KUMAR PANDA	ANIRUDHA DAS	RAIKIA /66 /2013
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0010889/2022	SOUMITRA BARIK @ SAMUNDRA	ASIT KUMAR JENA	JATNI P.S. /481 /2021
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0010890/2022	BIDASH @ BIKASH KUMAR BISWAL	BIJAYA KUMAR PARIDA	KENDRAPARA /280 /1994
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0010891/2022	RAMANI RANJAN MAHARANA	ASIT KUMAR JENA	BALICHANDRAPUR /291 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0010892/2022	STATE OF ODISHA SUVENDU KUMAR JENA VS	SOURA CHANDRA MOHAPATRA VS	// JEYPORE VIGILANCE /11 /2022 ()
410	ABLAPL/0010893/2022	STATE OF ODISHA(VIG.) LIPU @ OM PRAKASH PARIDA VS	SAMARENDRA MOHANTY VS	// BALIKUDA /122 /2014 ()
411	ABLAPL/0010894/2022	STATE OF ODISHA ASHOK KUMAR BHOL @ ASHOK BHOL @ SUKURA VS	SK. ZAFARULLA VS	// GOP /303 /2022 ()
412	ABLAPL/0010895/2022	STATE OF ODISHA MD. IMRAN @ IMRAN KHAN VS	RUDRA NARAYAN PARIJA VS	// SUNDARGARH TOWN /307 /2022 ()
413	ABLAPL/0010896/2022	STATE OF ODISHA LILI GOUDA VS	SUBRAJIT SAHOO VS	// AIR FIELD P.S. /208 /2022 ()
414	ABLAPL/0010897/2022	STATE OF ODISHA DINESH BISWAS VS	RAJIB LOCHAN PATNAIK VS	// UMERKOTE /209 /2020 ()
415	ABLAPL/0010898/2022	STATE OF ODISHA ALBART LAKRA VS	SOURA CHANDRA MOHAPATRA VS	// JEYPORE VIGILANCE /11 /2022 ()
416	ABLAPL/0010899/2022	STATE OF ODISHA(VIG.) ANNAPURNA BEHERA @ ARNAPURNA BEHERA VS	ASMIYA RANJAN MAJHI VS	// CHAULIAGANJA /267 /2022 ()
417	ABLAPL/0010900/2022	STATE OF ODISHA ASHOK BHUYAN VS	ASHOK KUMAR SARANGI VS	// JAJPUR SADAR /62 /2022 ()
418	ABLAPL/0010901/2022	STATE OF ODISHA KASHINATH TARAI VS	ASHOK KUMAR SARANGI VS	// DHARMASALA /393 /2022 ()
419	ABLAPL/0010902/2022	STATE OF ODISHA CHITTA RANJAN ROUT VS	SURESH KUMAR JENA VS	// NILGIRI /245 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :02/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0010903/2022	PADMALOCHAN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NUAGAM (DIGAPAHANDI) /208 /2022 () //
421	ABLAPL/0010904/2022	SUBRAT PANI VS STATE OF ODISHA	SOUGAT DASH VS	KHURDA MODEL /356 /2022 () //
422	ABLAPL/0010905/2022	KARTIK NATH VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /250 /2022 () //
423	ABLAPL/0010906/2022	LOKA BARIK @ LOKANATH BARIK VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	BALIANTA P.S. /315 /2022 () //
424	ABLAPL/0010907/2022	FAKRUDDIN KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	TIHIDI /439 /2021 () //
425	ABLAPL/0010908/2022	KARAN MANDAL @ CHIAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	NAYAPALLI P.S. /540 /2022 () //
426	ABLAPL/0010909/2022	NARAHARI KHADANGA VS STATE OF ODISHA	LAMBODAR ACHARI VS	BHANJANAGAR /105 /2019 () //
427	ABLAPL/0010910/2022	JIBAN BHOI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /408 /2021 () //
428	ABLAPL/0010911/2022	PRASANTA @ PRASANT KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
429	ABLAPL/0010912/2022	JOGI DAS VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /94 /2021 () //
430	ABLAPL/0010913/2022	BIJAYA KUMAR ROUT VS STATE OF ODISHA	UDIT RANJAN JENA VS	NAIKANI-DIHI /160 /2022 () //
431	ABLAPL/0010914/2022	GANGADHAR NAYAK	SURAVI MOHANTY	BALASORE VIGILANCE /16 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0010915/2022	STATE OF ODISHA ABHI SUNA	DIPTIREKHA NANDA	// BELPAHAR /163 /2022
		VS	VS	()
433	ABLAPL/0010916/2022	STATE OF ODISHA NILAMANI PRUSTY	DIPTIREKHA NANDA	// BALICHANDRAPUR /235 /2017
		VS	VS	()
434	ABLAPL/0010917/2022	STATE OF ODISHA JAGAT JIBAN NAYAK	NIRMAL CHANDRA MOHANTY	// NAYAPALLI P.S. /210 /2014
		VS	VS	()
435	ABLAPL/0010918/2022	STATE OF ODISHA BAPI @ ASHOK KU. CHOUDHURY	MANASI MOHAPATRA	// BALASORE SADAR /399 /2021
		VS	VS	()
436	ABLAPL/0010919/2022	STATE OF ODISHA PRAFULLA @ RAJAN BEHERA	DINESH KUMAR MOHANTY	// / /0
		VS	VS	()
437	ABLAPL/0010920/2022	STATE OF ODISHA AMLAN BEHERA	PURNA CHANDRA BEHERA	// CHAULIAGANJA /264 /2022
		VS	VS	()
438	ABLAPL/0010921/2022	STATE OF ODISHA ASHOK BEHERA	ASHOK KUMAR PATTANAİK (A)	// TANGI /169 /2022
		VS	VS	()
439	ABLAPL/0010922/2022	STATE OF ODISHA BHOLANATH NAYAK	PRIYA RANJAN MISHRA	// DHUSURI /270 /2022
		VS	VS	()
440	ABLAPL/0010923/2022	STATE OF ODISHA SK. FURKAN ALLI	MAHIMANANDA SWAIN	// / /0
		VS	VS	()
441	ABLAPL/0010924/2022	STATE OF ODISHA BHOLA @ ROSHAN SINGH	SACHIDANANDA PADHEE	// AINTHAPALI /452 /2022
		VS	VS	()
442	ABLAPL/0010925/2022	STATE OF ODISHA OM PRAKASH MISHRA	PANCHANAN PANIGRAHI	// BHUBAN /335 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0010926/2022	STATE OF ODISHA NABINA MAHALIK VS	RABI NARAYAN PANDA VS	// BANSADA /273 /2022 ()
444	ABLAPL/0010927/2022	STATE OF ODISHA LIKU @ HARIS CHANDRA MALIK VS	PABITRA KUMAR BEHERA VS	// MAHAKALPARA /84 /2022 ()
445	ABLAPL/0010928/2022	STATE OF ODISHA RINA PRADHAN VS	PRAVASH CHANDRA JENA VS	// PURI SADAR /233 /2022 ()
446	ABLAPL/0010929/2022	STATE OF ODISHA CHAITANYA DAS VS	RUDRA NARAYAN PARIJA VS	// CHANDABALI /266 /2022 ()
447	ABLAPL/0010930/2022	STATE OF ODISHA BIJULI PRADHAN VS	BHARAT JALLI VS	// KHALLIKOTE /470 /2022 ()
448	ABLAPL/0010931/2022	STATE OF ODISHA AJAYA MOHANTY @ AJU @ AJAYA SAHOO VS	SAKTI PRASAD DAS VS	// BHARATPUR PS /339 /2022 ()
449	ABLAPL/0010932/2022	STATE OF ODISHA BIKRAM KUMAR SUNDARAY VS	SAKTI PRASAD DAS VS	// KHURDA SADAR /159 /2022 ()
450	ABLAPL/0010933/2022	STATE OF ODISHA ASHOK KUMAR SHAW VS	BIDYALOK MOHAPATRA VS	// COLLIERY /157 /2022 ()
451	ABLAPL/0010934/2022	STATE OF ODISHA SUSANTA KU. BARIK VS	RAJALAXMI BISWAL VS	// SAMAL /18 /2020 ()
452	ABLAPL/0010935/2022	STATE OF ODISHA MANOJ KUMAR BEHERA VS	UDIT RANJAN JENA VS	// BINJHARPUR /208 /1992 ()
453	ABLAPL/0010936/2022	STATE OF ODISHA SANJAYA PAIKARAY @ DHADU VS	CHANDANA MISHRA VS	// KHURDA MODEL /232 /2022 ()
		STATE OF ODISHA		//

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FILING REPORT AS ON :02/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0010937/2022	GUDU @ RITIK SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	KHARABEL NAGAR P.S. /220 /2022 () //
455	ABLAPL/0010938/2022	KUNA @ KAUSIKI ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARANGA /215 /2022 () //
456	ABLAPL/0010939/2022	DILLIP KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
457	ABLAPL/0010940/2022	SYED NAIMUDDIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	LAXMISAGAR P.S. /301 /2022 () //
458	ABLAPL/0010941/2022	PRAFULLA PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /407 /2022 () //
459	ABLAPL/0010942/2022	DATI APU BADAMAJHI @ NABAYAT BADAMAJHI VS STATE OF ODISHA	CHHABI BEHERA VS	ADVA /27 /2002 () //
460	ABLAPL/0010943/2022	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BALIPATNA /317 /2021 () //
461	ABLAPL/0010944/2022	JUDHISTHIRA @ YUDHISTIR @ JUDHISTIR PRADHAN VS STATE OF ODISHA	RAVASH CHANDRA JENA VS	PURI SADAR /233 /2022 () //
462	ABLAPL/0010945/2022	RABINDRA KUMAR NAIK @ RABINDRA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /198 /2022 () //
463	ABLAPL/0010946/2022	PRASANA PRADHAN @ BISWAJEET PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /404 /2022 () //
464	ABLAPL/0010947/2022	BABULI @ GHANASYAM PRADHAN VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BADABAZAR /175 /2022 () //
465	ABLAPL/0010948/2022	SIBA PRADHAN	DAYANANDA MOHAPATRA	GANGAPUR (ASKA) /338 /2022

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FILING REPORT AS ON :02/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0010949/2022	SILENDRA KUMAR SAHU	TAPAS KUMAR ACHARYA	BERHAMPUR SADAR /285 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0010950/2022	PRAMILA SAHOO	RAMANI KANTA PATTANAIAK	CUTTACK SADAR /171 /2022
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0010951/2022	AKHILA KUMAR SWAIN @ AKHILA SWAIN	PRAVASH CHANDRA JENA	JANKIA P.S. /153 /2017
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0010952/2022	NAKULA PRADHAN	PRAVASH CHANDRA JENA	PURI SADAR /233 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0010953/2022	HEMA MEHER @ HEMALATA MEHER	JNYANANANDA PANDA	BHAWANIPATNA SADAR /243 /2022
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0010954/2022	NARAYAN PRADHAN @ BABUL PRADHAN	SURYA NARAYAN MISHRA	NIMAPADA /285 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0010955/2022	PRASANTA KUMAR SAHOO @ PRASANT KUMAR DASBEURA		/ /0
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0010956/2022	MONALISA SUTAR	DILLIP PRADHAN	TIRTOL /393 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0010957/2022	MIKINA PARIDA	KABIRAJ PRADHAN	TANGI (KHURDA) /455 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0010958/2022	MIR MAIRAJ	RAJJEET ROY	PURUNABAZAR /108 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0010959/2022	BISWAJIT PALEI @ BISHWAJIT PALEI @ RAJA PALESURYAKANTA DWIBEDI		KULIANA /102 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0010960/2022	STATE OF ODISHA KRUPASINDHU SINGH VS	SURYAKANTA DWIBEDI VS	// BADSABI /232 /2022 ()
478	ABLAPL/0010961/2022	STATE OF ODISHA SUDHAKAR SAHU VS	TAPAS KUMAR ACHARYA VS	// KHALLIKOTE /469 /2022 ()
479	ABLAPL/0010962/2022	STATE OF ORISSA JANMEJAYA @ MILA NAYAK VS	RUDRA NARAYAN PARJA VS	// CHANDABALI /248 /2022 ()
480	ABLAPL/0010963/2022	STATE OF ODISHA SHAIKH SALIM VS	SK. ZAFARULLA VS	// BALASORE TOWN /157 /2022 ()
481	ABLAPL/0010964/2022	STATE OF ODISHA URMILA SUTAR VS	DILLIP KUMAR PRADHAN VS	// TIRTOL /393 /2022 ()
482	ABLAPL/0010965/2022	STATE OF ODISHA JAIMINI KUMBHAR VS	DURGA PRASAD S. MALLICK VS	// / /0 ()
483	ABLAPL/0010966/2022	THE IIC, KALAHANDI PRADIP KUMAR DAS @ PAPU DAS VS	SURYAKANTA DWIBEDI VS	// TANGI /180 /2022 ()
484	ABLAPL/0010967/2022	STATE OF ODISHA DINGAR KUMBHAR VS	DURGA PRASAD S. MALLICK VS	// / /0 ()
485	ABLAPL/0010968/2022	THE IIC, KALAHANDI JITU GOCHHAYAT VS	ROHIT RANJAN RAY VS	// CHOUDWAR /401 /2022 ()
486	ABLAPL/0010969/2022	STATE OF ODISHA KHAGESWAR PURTI VS	BIRENDRA KUMAR PARDHI VS	// KEONJHAR SADAR /311 /2022 ()
487	ABLAPL/0010970/2022	STATE OF ODISHA ARJUNA GURU @ ARJUNA GURUA VS	SOUMYA RANJAN DAS VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0010971/2022	PRABHAKAR SUTAR VS STATE OF ODISHA	DILLIP PRADHAN VS	TIRTOL /393 /2022 () //
489	ABLAPL/0010972/2022	SANTOSH DASH @ KUNA DAS VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /82 /2022 () //
490	ABLAPL/0010973/2022	K.NARASINGHA MURTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /311 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :02/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	21/2022 ARBP/59/2017	R and S ENGINEERING SERVICES-MP	N.K.SAHU
2	24/2022 CRLLP/34/2022	STATE OF ODISHA-MP	DILIP KUMAR MISHRA, AGA
3	35/2022 WPCRL/109/2022	SRIMANTA HATI-MP	SUKANTA KUMAR DALAI
4	35/2022 WPCRL/109/2022	SRIMANTA HATI-MP	SUKANTA KUMAR DALAI
5	35/2022 WPCRL/109/2022	SRIMANTA HATI-MP	SUKANTA KUMAR DALAI
6	192/2022 MATA/173/2022	SARTHAK PATTNAIK-MP	BIDYADHAR MANASINGH
7	193/2022 MATA/174/2022	MONALISA MOHAPATRA-MP	GOPINATH MISHRA
8	194/2022 MATA/163/2019	PRANAYA MOHANTY-MP	
9	195/2022 MATA/175/2022	LIPIKA ROUT-MP	DAYANANDA MOHAPATRA
10	213/2022 RVWPET/214/2022	RASANANDA SAMAL-MP	BIPRA MOHAN BISWAL
11	214/2022 RVWPET/198/2022	RABINDRA KUMAR BARIK-MP	L.N.RAYATSINGH
12	215/2022 RVWPET/198/2022	RABINDRA KUMAR BARIK-MP	L.N.RAYATSINGH
13	216/2022 RVWPET/216/2022	REGISTRAR(JUDICIAL), ORISSA HIGH COURT-MP	Karunakar Das
14	265/2022 RPFAM/195/2022	AJIT KUMAR TRIPATHY-MP	NEELAKANTHA PANDA
15	266/2022 RPFAM/304/2019	SASHIKANTA MOHANTY-MP	M/S.N.C.ROUT
16	267/2022 RPFAM/196/2022	SANJIB KUMAR SETHY @ NANDU SETHI-MP	SATYAJIT MOHAPATRA
17	268/2022 RPFAM/196/2022	SANJIB KUMAR SETHY @ NANDU SETHI-MP	SATYAJIT MOHAPATRA
18	310/2022 CRLMP/1833/2022	SOMESH CHOUDHURY-MP	SASWAT KUMAR ACHARYA
19	320/2022 WPC(OA)/1198/2016	BENUDHAR SARANGI-MP	
20	321/2022 WPC(OA)/2064/2017	SANGRAM KESHARI BEHERA-MP	M.PRATAP
21	322/2022 WPC(OA)/1709/2017	BRAJA KISHORE PATTNAIK-MP	M/S S.N. PATTNAIK
22	322/2022 WPC(OA)/1709/2017	BRAJA KISHORE PATTNAIK-MP	M/S S.N. PATTNAIK
23	323/2022 WPC(OA)/2210/2017	TRILOCHAN SETH-MP	GURU PRASAD PATTNAIK
24	324/2022 WPC(OA)/2036/2017	TAPAN KUMAR SINGH-MP	M/S DILLIP KUMAR MOHAPATRA
25	325/2022 WPC(OA)/2193/2017	PADMINI PANDA-MP	M/S LALATENDU SAMAL
26	372/2022	SAGARIKA RATH-MP	PRASANTA KUMAR NANDA

27	TRP(C)/328/2022 373/2022	KANITHI SAUJANYA@SAUJANYA KANITHI-MP	PRASANNA KUMAR MISHRA
28	TRP(C)/329/2022 524/2022	POTNURU JAYA PRAKASH-MP	PRADEEP KUMAR MISHRA
29	FAO/350/2022 525/2022	MANAGER LEGAL, T.P.HUB, M/S. SHRIRAM GENERAL INSURANCE CO. LTD-MP	SURAM CHAND-MP
30	FAO/324/2022 526/2022	MANAGER LEGAL, T.P.HUB, M/S. SHRIRAM GENERAL INSURANCE CO. LTD-MP	SURAM CHAND-MP
31	FAO/324/2022 574/2022	GOKUL CHANDRA NAG-MP	AJIT KUMAR PANDA
32	CRLREV/342/2022 575/2022	GOKUL CHANDRA NAG-MP	AJIT KUMAR PANDA
33	CRLREV/342/2022 576/2022	TANKA HARIJAN-MP	ARIJEET MISHRA
34	CRLREV/421/2022 577/2022	TANKA HARIJAN-MP	ARIJEET MISHRA
35	CRLREV/421/2022 578/2022	TANKA HARIJAN-MP	ARIJEET MISHRA
36	CRLREV/421/2022 579/2022	YUDHISTIR TANTY-MP	RUDRA NARAYAN PARIJA
37	CRLREV/422/2022 580/2022	YUDHISTIR TANTY-MP	RUDRA NARAYAN PARIJA
38	CRLREV/422/2022 581/2022	YUDHISTIR TANTY-MP	RUDRA NARAYAN PARIJA
39	CRLREV/422/2022 582/2022	NALUA @ PRANAB KISHORE BARAL-MP	BHABANI SHANKAR DASPARIDA
40	CRLREV/423/2022 887/2022	BHAKTABANDHU PRADHAN-MP	M/S K.K. SWAIN
41	WPC(OAC)/2252/2017 888/2022	MUKESH OJHA-MP	MANOJA KUMAR KHUNTIA
42	WPC(OAC)/1605/2016 889/2022	PURNA CHANDRA MAHARANA-MP	KAILASH CHANDRA KAR
43	WPC(OAC)/4592/2015 890/2022	PRANATI MOHANTY-MP	M/S AMIYA KUMAR MOHANTY (A)
44	WPC(OAC)/2131/2017 891/2022	PRANATI MOHANTY-MP	M/S AMIYA KUMAR MOHANTY (A)
45	WPC(OAC)/2131/2017 892/2022	HRUSIKESH BEHERA-MP	M/S L.K. MOHANTY
46	WPC(OAC)/2886/2017 893/2022	DIPTIKANTA OJHA-MP	DURGESH NARAYAN RATH
47	WPC(OAC)/3404/2015 894/2022	HEMANGINI MATTHAI-MP	BANSHIDHAR BAUG
48	CMP/634/2021 894/2022	KSHITISH CHANDRA NAYAK@KSHITISH KUMAR NAYAK-MP	K.M.PRAFULLA KU. BISWAL
49	WPC(OAC)/2088/2017 895/2022	HEMANGINI MATTHAI-MP	BANSHIDHAR BAUG
50	CMP/634/2021 895/2022	RAMA MANDAL-MP	M/S B.D SATAPATHY
51	WPC(OAC)/2011/2017 896/2022	HEMANGINI MATTHAI-MP	BANSHIDHAR BAUG
52	CMP/634/2021 896/2022	RAMA MANDAL-MP	M/S B.D SATAPATHY
53	WPC(OAC)/2011/2017 896/2022	HEMANGINI MATTHAI-MP	BANSHIDHAR BAUG
54	CMP/634/2021 896/2022	RAMA MANDAL-MP	M/S B.D SATAPATHY
55	WPC(OAC)/2011/2017 897/2022	SK. FIROJ-MP	M/S R.P. DALAI
56	WPC(OAC)/2103/2017 897/2022	BINODINI PALAI-MP	BAIBASWATA PANIGRAHI
57	CMP/857/2022 898/2022	SHIBA PRASAD MISHRA-MP	SOUGAT DASH
	CMP/858/2022		

58	898/2022 WPC(OAC)/2673/2017	DEBENDRA KUMAR MISHRA-MP	M/S SARBESWAR PRUSTY
59	899/2022 WPC(OAC)/2618/2017	GAYAMANI SAHU-MP	M/S HARA PRASAD RATH
60	899/2022 CMP/859/2022	BIDYADHAR PRADHAN-MP	ARUN KUMAR MISHRA
61	900/2022 CMP/860/2022	SUPRAVA JENA-MP	BIBEKANANDA BHUYAN
62	901/2022 CMP/1581/2018	SABITRI DEI-MP	M/S.BIBEKANDA BHUYAN
63	902/2022 CMP/863/2022	SUNITA BAGAI-MP	AMIT PRASAD BOSE
64	903/2022 RSA/109/2022	KHULANA MALIK-MP	DWARIKA PRASAD MOHANTY
65	904/2022 RSA/248/2003	PANCHANANA BEHERA-MP	M/S. A.K.NAYAK, SWARUP KUMAR PATNAIK
66	905/2022 RSA/201/2011	NARENDRA NATH PRADHA-MP	ARUN KUMAR MISHRA 2
67	906/2022 RSA/201/2011	NARENDRA NATH PRADHA-MP	
68	907/2022 RSA/181/2011	BHAGABATI HOTA-MP	M/S. P.K.RATH,A. BEHERA,S.B.RATH,S.MOHAPATRA,
69	908/2022 RSA/220/2008	CHITTA R. KHADIRATNA-MP	M/S.S.P.MISRA
70	952/2022 MACA/774/2013	DILLIP KU.DAS-MP	M/S.B.N.SAMANTARAY
71	953/2022 MACA/772/2013	TIKINA SAHOO-MP	M/S.B.N.SAMANTARAY
72	954/2022 MACA/773/2013	RABINDRA DAS-MP	M/S.B.N.SAMANTARAY
73	955/2022 MACA/1052/2006	U.I.I.CO.LTD.-MP	M/S.
74	956/2022 MACA/1052/2006	U.I.I.CO.LTD.-MP	M/S.
75	957/2022 MACA/1052/2006	U.I.I.CO.LTD.-MP	M/S.
76	958/2022 MACA/437/2022	THE ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
77	1353/2022 ABLAPL/10160/2022	PRAVATI PADHY-MP	
78	1354/2022 ABLAPL/10173/2022	BHOLANATH SAHOO-MP	
79	1355/2022 ABLAPL/2337/2022	BHAWANI MAHAPATRA-MP	
80	1356/2022 ABLAPL/10247/2020	SAJAN DAS-MP	
81	1357/2022 ABLAPL/2338/2022	RAGHUNATH BEHERA-MP	
82	1358/2022 ABLAPL/9444/2022	ASHOK KUMAR MOHANTY-MP	
83	1359/2022 ABLAPL/3315/2022	DIPAK KUMAR SAHOO-MP	
84	1360/2022 ABLAPL/10013/2022	PRADIPTA KUMAR MANGAL-MP	
85	1361/2022 ABLAPL/8961/2022	KRISHNA SHA-MP	RABINDRA NATH PANDA
86	1362/2022 ABLAPL/9080/2022	PRASANTA MAJHI-MP	
87	1363/2022 ABLAPL/6918/2020	SANKAR SETHI-MP	
88	1364/2022 ABLAPL/9876/2022	PURNA CHANDRA BISWAL @ MUNA BISWAL @ PUNIA-MP	MRUTI RANJAN MOHAPATRA
89	1365/2022	ACHYUTANANDA NAYAK-MP	

90	ABLAPL/5097/2021 1366/2022	LIPSA @ SILPA SAMAL-MP	
91	ABLAPL/8675/2022 1367/2022	PINTU BISWAL-MP	
92	ABLAPL/8127/2022 1368/2022	RATNAKAR PATEL-MP	
93	ABLAPL/2957/2022 1369/2022	DINESH DORA-MP	
94	ABLAPL/9612/2022 1370/2022	ELISABHA MAJHI-MP	
95	ABLAPL/685/2022 1371/2022	AJIT KUMAR DASH-MP	
96	ABLAPL/2697/2022 1372/2022	SUNIL KUMAR BEHERA-MP	
97	ABLAPL/10208/2022 1373/2022	SK. BASIR-MP	
98	ABLAPL/9689/2022 1374/2022	RASHMIRANJAN TRIPATHY-MP	
99	ABLAPL/8208/2022 1375/2022	RATNAKAR PALAI-MP	
100	ABLAPL/10643/2021 1376/2022	SUDHANSU MOHANTY-MP	
101	ABLAPL/8763/2022 1377/2022	BABAJI CHARAN BEHERA-MP	
102	ABLAPL/5108/2021 1396/2022	DHRUBA CHARAN JENA-MP	BIJAY KUMAR DASH
103	CRLA/154/2022 1397/2022	UTTAM UPADHYAYA-MP	N.N.MOHAPATRO
104	CRLA/411/2021 1398/2022	ANIL BEHERA-MP	M/S.N.N.MOHAPATRA(B.G.TENTULIKHUNTI) P.K.ROU
105	CRLA/719/2016 1399/2022	MURALI BARIK-MP	SHRIKAR KUMAR RATHMURALI BARIK
106	CRLA/737/2022 1401/2022	SUSHANTA @ SUSANTA KUMAR ROUT-MP	BIKRAM KESHARI BAL
107	CRLA/738/2022 1402/2022	SUSHANTA @ SUSANTA KUMAR ROUT-MP	BIKRAM KESHARI BAL
108	CRLA/738/2022 1403/2022	SUSHANTA @ SUSANTA KUMAR ROUT-MP	BIKRAM KESHARI BAL
109	CRLA/738/2022 1404/2022	PRAKASH PRADHAN-MP	AMITAV TRIPATHY
110	CRLA/740/2022 1405/2022	MANUA @ BISWANATH PRADHAN-MP	AMITAV TRIPATHY
111	CRLA/741/2022 1406/2022	PRAKASH PRADHAN-MP	AMITAV TRIPATHY
112	CRLA/740/2022 1407/2022	MANUA @ BISWANATH PRADHAN-MP	AMITAV TRIPATHY
113	CRLA/741/2022 1408/2022	BISWA DIGAL@BISWAMITRA NAYAK-MP	D.P.DHAL
114	CRLA/741/2018 1409/2022	PRASANNA KUMAR BEHERA-MP	SURYAKANTA DWIBEDI
115	CRLA/742/2022 1410/2022	PRASANNA KUMAR BEHERA-MP	SURYAKANTA DWIBEDI
116	CRLA/742/2022 1411/2022	PRASANNA KUMAR BEHERA-MP	SURYAKANTA DWIBEDI
117	CRLA/742/2022 1572/2022	GUDDU @ DEBASISH SAHOO-MP	JNYANANANDA PANDA
118	BLAPL/7045/2022 1573/2022	GUDDU @ DEBASISH SAHOO-MP	J.N.PANDA
119	BLAPL/7048/2022 1574/2022	RABINDRA KALSER @ MANGAL-MP	SUBRAT KUMAR NAYAK
120	BLAPL/7811/2022 1575/2022	RAJENDRA KUMAR BEHERA-MP	H.K.MUND
	BLAPL/8025/2022		

121	1576/2022 BLAPL/8211/2022	BHAGABAN GOLARI-MP	MANORANJAN ACHARYA
122	1577/2022 BLAPL/8212/2022	ARJUN GOLARI-MP	MANORANJAN ACHARYA
123	1578/2022 BLAPL/3075/2022	PRAKASH KUMAR BEHERA-MP	
124	1579/2022 BLAPL/7844/2022	PRAHALLAD MALI-MP	MANORANJAN PADHY
125	1580/2022 BLAPL/3612/2022	SWARNALATA NAYAK-MP	MANORANJAN PADHY
126	1581/2022 BLAPL/7881/2022	LAXMAN GOLORI-MP	MANORANJAN PADHY
127	1582/2022 BLAPL/7882/2022	DHANURJAYA GOLORI-MP	MANORANJAN PADHY
128	1583/2022 BLAPL/7883/2022	NIRON MALI-MP	MANORANJAN PADHY
129	1584/2022 BLAPL/7884/2022	LACHIM MALI-MP	MANORANJAN PADHY
130	1585/2022 BLAPL/7885/2022	ANANTA GOLORI-MP	MANORANJAN PADHY
131	1586/2022 BLAPL/7886/2022	HARI MALI-MP	MANORANJAN PADHY
132	1587/2022 BLAPL/1422/2022	MUSHARAF ALAM-MP	YUVRAJ PAREKH
133	1588/2022 BLAPL/7356/2022	FARID @ FARIDUL MALLICK-MP	
134	1589/2022 BLAPL/8224/2021	GOPAL KRISHNA SAHU-MP	KAJOL SAHU
135	1590/2022 BLAPL/1687/2021	MAHAMAD SAKIB @ SHAKIB-MP	
136	1916/2022 CRLMC/2408/2022	JAYSINGH SINGH-MP	SOUBHAGYA KUMAR DASH
137	1917/2022 CRLMC/2379/2022	PRATAP KUMAR BANTHA-MP	BIJAYA KUMAR SAHOO
138	1918/2022 CRLMC/2409/2022	CHITTA RANJAN SAHOO-MP	HEMANTA KUMAR MUND
139	1919/2022 CRLMC/2411/2022	PANKAJ KUMAR AGRAWALLA@PANKAJ AGRAWALLA-MP	MRIYA RANJAN SINGH
140	1920/2022 CRLMC/2414/2022	SURENDRA KUMAR GANTAYAT-MP	CHANDAN SAMANTARAY
141	1921/2022 CRLMC/4219/2015	SUSILA KU.NIMALPURI-MP	
142	1922/2022 CRLMC/1737/2021	NIHAR RANJAN DAS @ BANTY-MP	BIJAYA KUMAR PARIDA
143	1923/2022 CRLMC/2417/2022	RUKDHAR@RUPDHAR PANDEY-MP	SACHIDANANDA PADHEE
144	1924/2022 CRLMC/305/2022	SANDIP SINGH-MP	
145	1925/2022 CRLMC/2424/2022	JNANENDRA KUMAR BHANJA-MP	SATYAJIT MOHAPATRA
146	1926/2022 CRLMC/2425/2022	AKHILA KUMAR SWAIN@AKHILA SWAIN-MP	PRAVASH CHANDRA JENA
147	1927/2022 CRLMC/2431/2022	KUNU@SATYA KETAN MOHANTY-MP	B.SAHOO
148	1928/2022 CRLMC/2432/2022	KUNU@SATYAKETAN MOHANTY-MP	BYOMOKESH SAHOO
149	1929/2022 CRLMC/2433/2022	ISMAIL KHAN-MP	BHABANI SHANKAR DASPARIDA
150	1930/2022 CRLMC/2434/2022	GOURI SHANKAR BEHERA-MP	N.K.SAHU
151	1931/2022 CRLMC/2436/2022	BISWAJIT DASH-MP	AMBIKA PRASAD RAY
152	1932/2022	ISMAIL KHAN-MP	BHABANI SHANKAR DASPARIDA

	CRLMC/2437/2022		
153	2865/2022 WA/1171/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
154	2866/2022 WA/1171/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
155	2867/2022 WA/1171/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
156	2868/2022 WA/874/2022	DR.CHINMAYA RASHMI RANJAN MOHAPATRA-MP	SUDEEP KUMAR SARANGI
157	2869/2022 WA/1172/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
158	2870/2022 WA/1172/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
159	2871/2022 WA/1172/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
160	2872/2022 WA/1173/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
161	2873/2022 WA/1173/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
162	2874/2022 WA/1173/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
163	2875/2022 WA/1174/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
164	2876/2022 WA/1174/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
165	2877/2022 WA/1174/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
166	2878/2022 WA/1175/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, AGA
167	2879/2022 WA/1175/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, AGA
168	2880/2022 WA/1175/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, AGA
169	2881/2022 WA/1176/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
170	2882/2022 WA/1176/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
171	2883/2022 WA/1176/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
172	2884/2022 WA/1177/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
173	2885/2022 WA/1177/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
174	2886/2022 WA/1178/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
175	2887/2022 WA/1178/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
176	2888/2022 WA/1180/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
177	2889/2022 WA/1180/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
178	2890/2022 WA/1180/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
179	12040/2022 WP(C)/18231/2022	NABADURGA CONSTRUCTION PVT. LTD., MAYURBHANJUR	PRABODHA CH. NAYAK
180	12041/2022 WP(C)/22621/2022	M/S. TRINITY CONGLOMERATES LLP, SAMBALPUR-MP	LALIT KUMAR MAHARANA
181	12042/2022 WP(C)/22622/2022	MAA MANGALA TEMPLE AND KALYAN MANDAP MANASTONICOMMISTRE	RE, GANJAM-MP
182	12043/2022 WP(C)/38133/2021	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, A.G.A
183	12044/2022 WP(C)/38131/2021	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, A.G.A.

184	12045/2022 WP(C)/22623/2022	RANJULATA BEHERA-MP	UMARANI PANDA
185	12046/2022 WP(C)/22624/2022	DEBADUTTA MISHRA-MP	UMARANI PANDA
186	12047/2022 WP(C)/22625/2022	RABINDRANATH SAHANI-MP	UMARANI PANDA
187	12048/2022 WP(C)/19234/2022	JAY KRISHNA NAYAK-MP	
188	12049/2022 WP(C)/19236/2022	CHAKRADHAR MOHANTY-MP	
189	12050/2022 WP(C)/22626/2022	SMRUTI RANJAN DAS-MP	UMARANI PANDA
190	12051/2022 WP(C)/19232/2022	TRILOCHAN ROUT-MP	
191	12052/2022 WP(C)/19238/2022	HADIBANDHU PANDA-MP	
192	12053/2022 WP(C)/22627/2022	SURENDRA PRUSTY-MP	UMARANI PANDA
193	12054/2022 WP(C)/22628/2022	NABIN KUMAR MALLIK-MP	UMARANI PANDA
194	12055/2022 WP(C)/22629/2022	AMRIT JENA-MP	BIJAYA KUMAR BEHERA 1
195	12056/2022 WP(C)/19872/2022	SANJIB KUMAR JENA-MP	SANJAY KUMAR BEHERA
196	12057/2022 WP(C)/22630/2022	UMME SALMA-MP	UMARANI PANDA
197	12058/2022 WP(C)/22631/2022	BADRINARAYAN ROUSTRAY-MP	UMARANI PANDA
198	12059/2022 WP(C)/22633/2022	SRINIBAS BARIK-MP	UMARANI PANDA
199	12060/2022 WP(C)/22634/2022	SANTOSH KANUNGO-MP	UMARANI PANDA
200	12061/2022 WP(C)/22635/2022	GANESWAR SAHOO-MP	MOHENDRA DALAI
201	12062/2022 WP(C)/22636/2022	SARAT CHANDRA LENKA-MP	UMARANI PANDA
202	12063/2022 WP(C)/22637/2022	JADABANANDA MOHAPATRA-MP	UMARANI PANDA
203	12064/2022 WP(C)/20646/2022	M/S. NAGARJUNA ENGINEERING CONSTRUCTION, ANDHRA PRADESH	RAKESH KUMAR DALAI
204	12065/2022 WP(C)/20646/2022	M/S. NAGARJUNA ENGINEERING CONSTRUCTION, ANDHRA PRADESH	RAKESH KUMAR DALAI
205	12066/2022 WP(C)/13425/2022	DR.RAJASHREE SWAIN-MP	B.SATAPATHY
206	12067/2022 WP(C)/22643/2022	NISHAKAR CHHATOI-MP	BICHITRA NARAYAN SATAPATHY
207	12068/2022 WP(C)/22644/2022	TURELU SHYAM SUNDAR-MP	BIPIN KUMAR NAYAK
208	12069/2022 WP(C)/19229/2019	TARUN GOUDA-MP	
209	12070/2022 WP(C)/22645/2022	RABINDRA CHHATOI-MP	BICHITRA NARAYAN SATAPATHY
210	12071/2022 WP(C)/8332/2021	KADAMBINI MOHANTY-MP	
211	12072/2022 WP(C)/22647/2022	RAMESH CHHATOI-MP	BICHITRA NARAYAN SATAPATHY
212	12073/2022 WP(C)/22650/2022	TAPAS CHHATOI-MP	BICHITRA NARAYAN SATAPATHY
213	12074/2022 WP(C)/33075/2021	AJIT KUMAR SAHOO-MP	ANKITA MUKHARJI
214	12075/2022 WP(C)/32873/2021	RABINDRA KUMAR BEHERA-MP	ANKITA MUKHERJI
215	12076/2022	SUBRAT BISWAL-MP	MANOJ KUMAR PANDA

216	WP(C)/22654/2022 12077/2022	PADMABATI JENA-MP	DEVASHIS PANDA
217	WP(C)/9478/2022 12078/2022	DR. GAYATRI DEBADARSINI-MP	MERUSAGAR SAMANTRAY
218	WP(C)/18211/2022 12079/2022	GOURAHARI KUNDA-MP	PRONOY MOHANTY
219	WP(C)/22659/2022 12080/2022	THE EXECUTIVE ENGINEER, ELECTRICAL (TPNODL), BHSR	DR. SHAMPIANDRA DASH
220	WP(C)/22662/2022 12081/2022	KRUSHNA CHANDRA KANDI-MP	HEMANTA KUMAR MUND
221	WP(C)/9200/2022 12082/2022	ACHYUTANANDA SWAIN-MP	
222	WP(C)/41902/2021 12083/2022	SHYAM SUNDAR PRADHAN-MP	
223	WP(C)/15888/2022 12084/2022	POONAM AGRAWAL-MP	RUDRA PRASAD KAR
224	WP(C)/22678/2022 12085/2022	SURYANSI SAHOO-MP	M/S ISHWAR MOHANTY, A. MOHANTY, H. MUDULI, S
225	WP(C)/18450/2022 12086/2022	ST MINERALS PVT. LTD., BBSR-MP	AMITABH MISHRA
226	WP(C)/21911/2022 12087/2022	ST MINERALS PVT. LTD., BBSR-MP	AMITABH MISHRA
227	WP(C)/21906/2022 12088/2022	M/S UTKAL UDYOG, CUTTACK-MP	RUDRA PRASAD KAR
228	WP(C)/22679/2022 12089/2022	ST MINERALS PVT. LTD., BBSR-MP	AMITABH MISHRA
229	WP(C)/21908/2022 12090/2022	M/S UTKAL UDYOG, CUTTACK-MP	RUDRA PRASAD KAR
230	WP(C)/22681/2022 12091/2022	UMA PLASTICS LTD., KOLKATA-MP	PAMI RATH
231	WP(C)/22293/2022 12092/2022	M/S UTKAL UDYOG, CUTTACK-MP	RUDRA PRASAD KAR
232	WP(C)/22683/2022 12093/2022	M/S UTKAL UDYOG, CUTTACK-MP	RUDRA PRASAD KAR
233	WP(C)/22686/2022 12094/2022	M/S.SHREE JAGANNATH SUPPLY AND SERVICE COOP. SOCIETY, KUNDA-MP	DR. RAJENDRA K. PATRA
234	WP(C)/3295/2022 12095/2022	ORISSA STATE COOPERA-MP	DR.JANMEJAYA RAY
235	WP(C)/11050/2012 12096/2022	M/S UTKAL UDYOG, CUTTACK-MP	RUDRA PRASAD KAR
236	WP(C)/22687/2022 12097/2022	SAROJ KUMAR MOHANTY-MP	
237	WP(C)/16344/2022 12098/2022	ANUSHRAV GANTAYAT-MP	M/S.PRAHALLAD KUMAR SINHA
238	WP(C)/21215/2019 12099/2022	ASHOK KUMAR ACHARYA-MP	MANOJ KUMAR PATI
239	WP(C)/21544/2022 12100/2022	ABHIJIT SWAIN-MP	MANOJ KUMAR PATI
240	WP(C)/21545/2022 12101/2022	M/S. UTKAL AIR VOICE, SUNDARGARH-MP	PRASANNA KUMAR MISHRA
241	WP(C)/17306/2022 12102/2022	SATRUJIT BHUYAN-MP	NIRANJAN PRASAD PATRA
242	WP(C)/22692/2022 12103/2022	MIRA SAHOO-MP	M/S.SURESH CH.MOHANTY
243	WP(C)/13537/2012 12104/2022	RSA VIJETA PROJECTS AND INFRASTRUCTURES LTD., RAIPUR-MP	DR. RAJENDRA K. PATRA
244	WP(C)/22693/2022 12105/2022	ANJANEYA CHARITABLE AND EDUCATION TRUST-MP	PRASANTA KUMAR NANDA
245	WP(C)/6477/2022 12106/2022	KIRAN DEVI KHAITAN-MP	
246	WP(C)/19315/2022 12107/2022	SHASHANKA SEKHAR SINGHLAL-MP	
	WP(C)/10430/2022		

247	12108/2022 WP(C)/11295/2022	KIRTAN PRADHAN-MP	
248	12109/2022 WP(C)/22702/2022	URBANYX INFRA PVT. LTD., BBSR-MP	RAMESWAR ROUSTRAY
249	12110/2022 WP(C)/1416/2021	NEELAKANTHA TRIPATHY-MP	HEMA RANJAN BEHERA,M/S. PRAMOD KU. BEHERA,
250	12111/2022 WP(C)/22707/2022	PRAFULLA KUMAR GHOSH-MP	UNMESH CHANDRA JENA
251	12112/2022 WP(C)/27081/2017	TANKADHAR NAG-MP	M/S.S.K.OJHA
252	12113/2022 WP(C)/10231/2022	A. SAI GAURAV-MP	SASWATI MOHAPATRA
253	12114/2022 WP(C)/19972/2022	MALAYA KUMAR MUND-MP	BRAJA MOHAN SARANGI
254	12115/2022 WP(C)/19975/2022	PRAKASH CHANDRA KHILAR-MP	BRAJA MOHAN SARANGI
255	12116/2022 WP(C)/22723/2022	SHANTILATA SAHOO @ ASHANTI SAHOO-MP	LALITENDU BHUYAN
256	12117/2022 WP(C)/19954/2022	DIBAKAR MOHAPATRA-MP	BRAJA MOHAN SARANGI
257	12118/2022 WP(C)/22724/2022	M/S BINAYAK COIR INDUSTRY, PURI-MP	FALGUNI RAJGURU MOHAPATRA
258	12119/2022 WP(C)/19979/2022	TIRUBALA PARIDA-MP	BRAJA MOHAN SARANGI
259	12120/2022 WP(C)/19952/2022	PRUTHIRAJ RAY-MP	BRAJA MOHAN SARANGI
260	12121/2022 WP(C)/19956/2022	PRADEEP KUMAR JAIN-MP	BRAJA MOHAN SARANGI
261	12122/2022 WP(C)/19955/2022	MANOJ KUMAR GUPTA-MP	BRAJA MOHAN SARANGI
262	12123/2022 WP(C)/19950/2022	M/S AKSHYA INFRA PVT. LTD.-MP	BRAJA MOHAN SARANGI
263	12124/2022 WP(C)/22727/2022	PRAVAT RANJAN BEHERA-MP	BAISHNABI DAS
264	12125/2022 WP(C)/19947/2022	HALADHAR ROUT-MP	BRAJA MOHAN SARANGI
265	12126/2022 WP(C)/34935/2021	ASHUTOSH ADITEYA-MP	NIRANJAN PANDA 1
266	12127/2022 WP(C)/22732/2022	BIJAYRAM PANDA-MP	BIDESH RANJAN BEHERA
267	12128/2022 WP(C)/22734/2022	SITANSHU RANJAN BEHERA-MP	GYANARANJAN SETHI
268	12129/2022 WP(C)/3163/2022	SANGRAM KESHARI JENA-MP	SANTOSH KUMAR PATTANAIAK,ASHOK MOHANTY (S
269	12130/2022 WP(C)/19616/2021	M/S GHANASHYAM MISRA AND SONS PVT. LTD.-MP	SATYA SMRUTI MOHANTY
270	12131/2022 WP(C)/20673/2022	PRAKASH NARAYAN SHARMA-MP	SISIR KUMAR PUROHIT
271	12132/2022 WP(C)/22749/2022	SUDIPTA BARIK-MP	PADMANAVA JENA
272	12133/2022 WP(C)/22756/2022	NILAM KUMAR PATTNAIK-MP	PRAFULLA KUMAR RATH
273	12134/2022 WP(C)/7638/2018	AMAN SHARMA-MP	M/S.PRAFULLA KU.RATH
274	12135/2022 WP(C)/22759/2022	DULAL DEVNATH-MP	LAMBODAR PRADHAN
275	12136/2022 WP(C)/22760/2022	MAHAJAYA MOVERS, BBSR-MP	KOUSIK ANANDA GURU
276	12137/2022 WP(C)/22761/2022	JANARDAN PATRA-MP	PRAFULLA KUMAR RATH
277	12138/2022 WP(C)/14913/2022	SWAPNARANI NAYAK-MP	SAMEER KUMAR DAS
278	12139/2022	BONSAN BARAL-MP	SAMEER KUMAR DAS

279	WP(C)/14916/2022 12140/2022	M/S. KADAMBARI CARRIERS, BARGARH-MP	KOUSIK ANANDA GURU
280	WP(C)/22763/2022 12141/2022	KARPURA SWAIN-MP	SAMEER KUMAR DAS
281	WP(C)/14893/2022 12142/2022	TRUPTIMAYEE RANA-MP	SAMEER KUMAR DAS
282	WP(C)/14912/2022 12143/2022	SMITISUDHA JENA-MP	SAMEER KUMAR DAS
283	WP(C)/14895/2022 12144/2022	SHREE SHAKTI TRANSPORT, BARGARH-MP	KOUSIK ANANDA GURU
284	WP(C)/22766/2022 12145/2022	SUDAM JAGADALA-MP	AMIYA KUMAR CHHATOI
285	WP(C)/22690/2022 12146/2022	H.L. INFRASTRUCTURE, KEONJHAR-MP	SUKANTA KUMAR DALAI
286	WP(C)/20197/2022 12147/2022	TUNILATA MOHANTY-MP	SATYAJIT BEHERA
287	WP(C)/22768/2022 12148/2022	H.L.INFRASTRUCTURE-MP	SUKANTA KUMAR DALAI
288	WP(C)/21065/2022 12149/2022	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
289	WP(C)/21066/2022 12150/2022	BERIHA TRANSPORT, SAMBALPUR-MP	KOUSIK ANANDA GURU
290	WP(C)/22770/2022 12152/2022	SUBHASHREE SUNDAR RAY-MP	DAYANANDA MOHAPATRA
291	WP(C)/14640/2022 12153/2022	SUBHASHREE SUNDAR RAY-MP	AMIYA KUMAR MOHANTY
292	WP(C)/14640/2022 12154/2022	DEBABRATA NAYAK-MP	NRUSINGHA CHARAN ROUT
293	WP(C)/18303/2022 12155/2022	KARTIKESWAR BHUYAN-MP	SAMEER KUMAR DAS
294	WP(C)/22778/2022 12157/2022	ATULYA KUMAR SWAIN-MP	SAMEER KUMAR DAS
295	WP(C)/22779/2022 12158/2022	AMITABH SAHOO-MP	TUNA SAHU
296	WP(C)/22782/2022 12159/2022	M/S.GARUDA VAHANA PV-MP	
297	WP(C)/6312/2012 12160/2022	SUJAN KUMAR MOHANTY-MP	PRADIP KUMAR RAY
298	WP(C)/14209/2022 12161/2022	BIBHUTI BHUSAN HOTA-MP	BIPLAB KUMAR DASH
299	WP(C)/22784/2022 12162/2022	NABAGHANA DEMONSTRATION MULTIPURPOSE TRUSTS	SHANKAR DAS
300	WP(C)/22785/2022 12163/2022	ANANDA KUMAR NANDA-MP	BHABANI SANKAR TRIPATHY (1)
301	WP(C)/22786/2022 12164/2022	M/S. SS GRANITES PARK, GAJAPATI-MP	BIDYALOK MOHAPATRA
302	WP(C)/22787/2022 12165/2022	GOURI SHANKAR TRIPATHY-MP	
303	WP(C)/27055/2020 12166/2022	GAGAN CHANDRA DASH-MP	LAXMIKANTA MOHANTY
304	WP(C)/18178/2021 12167/2022	RUDRA PRASAD SHARMA-MP	L.K.MOHANTY
305	WP(C)/37375/2020 12168/2022	M/S. R.S. INFRASTRUCTURE, NUAPADA-MP	PRABODHA CHANDRA NAYAK
306	WP(C)/22789/2022 12169/2022	M/S. SCAN STEELS LIMITED-MP	SIDHARTHA RAY
307	WP(C)/22714/2022 12170/2022	DEPUTY DIRECTOR, HORTICULTURE-MP	KARUNAKAR DAS, ASC
	WP(C)/22718/2022		